

ORISSA HIGH COURT

FILING REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	D-BLAPL/2105/2024	UMA SHANKAR TANDI VS STATE OF ODISHA	JNYANANANDA PANDA VS	BHAWANIPATNA SADAR /212 /2023 () //
2	D-BLAPL/2106/2024	PAKILI PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	NAIKANI-DIHI /111 /2022 () //
3	D-BLAPL/2107/2024	SOMNATH BEHERA VS STATE OF ODISHA	ARABINDA DASH VS	SAMBALPUR TOWN /11 /2024 () //
4	D-BLAPL/2113/2024	TAPASWINI BEHERA @ BEHURA VS STATE OF ODISHA	DEBI PRASAD PATTNAIK VS	TANGI /232 /2019 () //
5	D-BLAPL/2118/2024	BIBEKANANDA MAHAKUD @ LIPAN VS STATE OF ODISHA	DURLLABHA RANJAN MISHRA VS	HANDAPA /11 /2024 () //
6	D-BLAPL/2120/2024	MANORANJAN PRADHAN VS STATE OF ODISHA	SRIKANTA PANDA VS	INDUSTRIAL ESTATE PS /11 /2023 () //
7	D-BLAPL/2121/2024	BHASKAR PADHI VS STATE OF ODISHA	PRATAP CHANDRA MISHRA VS	BALUGAON P.S. /322 /2023 () //
8	D-BLAPL/2125/2024	DHARMENDRA GANDA VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	KOTPAD /238 /2023 () //
9	D-BLAPL/2126/2024	SANJAY DHALI VS STATE OF ODISHA	RAJIB LOCHAN PATTNAIK VS	MALKANGIRI /169 /2023 () //
10	D-BLAPL/2127/2024	VANTHALA KOTESWAR RAO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	/ /0 () //
11	D-BLAPL/2128/2024	T. MADHAB RAO @ MADHAB RAO VS STATE OF ODISHA	SATYABRATA MOHANTY (1) VS	JEYPORE SADAR /115 /2022 () //

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12	D-BLAPL/2129/2024	SURESH MEHER VS STATE OF ODISHA	RAMDAS ACHARY VS	TUREIKELA /77 /2017 () //
13	D-BLAPL/2130/2024	MD. ARBAJ VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	PLANTSITE /335 /2021 () //
14	D-BLAPL/2134/2024	SUSHANTA PRADHAN @ ILU VS STATE OF ODISHA	JAGABANDHU SAHU VS	AMBABHONA /181 /2023 () //
15	D-BLAPL/2135/2024	SUBASH HARIJAN VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	KORAPUT TOWN /233 /2023 () //
16	D-BLAPL/2136/2024	BALARAJ PAPAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	CHITRAKONDA /110 /2023 () //
17	D-BLAPL/2142/2024	JITENDRA KUMAR VS STATE OF ODISHA	SK. ZAFARULLA VS	MUNIGUDA /197 /2023 () //
18	D-BLAPL/2143/2024	ABHILASH MISHRA VS STATE OF ODISHA	SAMVIT MOHANTY VS	SPECIAL CRIME UNIT /5 /2023 () //
19	D-BLAPL/2150/2024	SANYASI ADHA @ HADU VS STATE OF ODISHA	SUNIL KUMAR PANDA VS	BANHARPALI /286 /2022 () //
20	D-BLAPL/2156/2024	PRABHAT KUMAR PRUSTY VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	/ /0 () //
21	D-BLAPL/2160/2024	GHASI NAYAK VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	ADVA /90 /2020 () //
22	D-BLAPL/2162/2024	SANJAY RAY VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	ADVA /82 /2023 () //
23	D-BLAPL/2166/2024	RASHMI RANJAN NAYAK	BINAYA BHUSAN ROURTRAY	LINGARAJ P.S. /126 /2023

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		VS	VS	()
24	D-BLAPL/2179/2024	STATE OF ODISHA KAMTA PATEL	PRAJIT KUMAR PRADHAN	// //0
		VS	VS	()
25	D-BLAPL/2181/2024	STATE OF ODISHA DEEPAK SAHOO	SAUMYA RANJAN PRADHAN	// PALLAHARA /87 /2023
		VS	VS	()
26	D-BLAPL/2183/2024	STATE OF ODISHA ANANTA NARAYAN PANDA	SATYAJIT MOHAPATRA	// SIMULIA /330 /2023
		VS	VS	()
27	D-BLAPL/2184/2024	STATE OF ODISHA SANKAR NAYAK	RABI NARAYAN MOHANTY	// SEA BEACH /216 /2022
		VS	VS	()
28	D-BLAPL/2187/2024	STATE OF ODISHA CHANDAN PANDA	BISHNU PRASAD PRADHAN	// BADAGODA P.S. /481 /2023
		VS	VS	()
29	D-BLAPL/2192/2024	STATE OF ODISHA DAMBARU KHILLA	ASIT KUMAR JENA	// CHITRAKONDA /59 /2022
		VS	VS	()
30	D-BLAPL/2193/2024	STATE OF ODISHA SONA KHILA	ASIT KUMAR JENA	// CHITRAKONDA /59 /2022
		VS	VS	()
31	D-BLAPL/2195/2024	STATE OF ODISHA BABULA PHALAM	ASIT KUMAR JENA	// MATHILI /43 /2021
		VS	VS	()
32	D-BLAPL/2208/2024	STATE OF ODISHA MUNJUKA MALLICK	SURYAKANTA DWIBEDI	// BALLIGUDA /114 /2019
		VS	VS	()
33	D-BLAPL/2216/2024	STATE OF ODISHA RANJISH KUMAR	JUGALA KISHORE PANDA	// G.R.P.S.,BERHAMPUR /114 /2023
		VS	VS	()
34	D-BLAPL/2222/2024	STATE OF ODISHA DINESH MAHAR	BHARAT BHUSAN ROURTRAY	// ATHAMALLIK /44 /2021
		VS	VS	()

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35	D-BLAPL/2223/2024	STATE OF ODISHA SUKANT @ SUKANTA BARAL @ AANU VS	BHARAT BHUSAN ROUTRAY VS	// NACHUNI /192 /2023 ()
36	D-BLAPL/2225/2024	STATE OF ODISHA JURIA MUNDA VS	BHARAT BHUSAN ROUTRAY VS	// K.BALANG /34 /2023 ()
37	D-BLAPL/2228/2024	STATE OF ODISHA RAJ KUMAR MIRDHA VS	BHARAT BHUSAN ROUTRAY VS	// AMBABHONA /142 /2023 ()
38	D-BLAPL/2230/2024	STATE OF ODISHA SIBANI NAIK @ SHIBANI NAIK VS	BHARAT BHUSAN ROUTRAY VS	// NALCO /155 /2023 ()
39	D-BLAPL/2231/2024	STATE OF ODISHA ABHIRAJ SONI @ PRINCE VS	PABITRA KUMAR NAYAK VS	// PLANTSITE /430 /2023 ()
40	D-BLAPL/2232/2024	STATE OF ODISHA MD IRFAN @ LOTHAN VS	DIBYA PRAKASH MISHRA VS	// DHANUPALI /191 /2020 ()
41	D-BLAPL/2241/2024	STATE OF ODISHA HAREKRUSHNA NAIK VS	BASANTA KUMAR DAS VS	// / /0 ()
42	D-BLAPL/2253/2024	STATE OF ODISHA PURNA MAJHI @ BHOI VS	NIHAR RANJAN MISHRA VS	// KALAMPUR /91 /2023 ()
43	D-BLAPL/2268/2024	STATE OF ODISHA RUDRA NARAYAN NAIK VS	SMRUTI RANJAN ROUT VS	// / /0 ()
44	D-BLAPL/2270/2024	STATE OF ODISHA MUNA KHAN VS	SMRUTI RANJAN ROUT VS	// CUTTACK SADAR /555 /2020 ()
45	D-BLAPL/2276/2024	STATE OF ODISHA SUBASH MANDANGI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	// CHANDILI /157 /2023 () //

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46	D-CMAPL/3018/2024	STATE OF ODISHA VS SUBHALAL SAHU	SANGRAM JENA,A.G.A VS	// 0 //
47	D-CMAPL/3181/2024	GOURA MOHAN MOHANTA VS BASA SOREN	NIROD KUMAR SAHU VS	// 0 //
48	D-CMAPL/3232/2024	BHAGIRATHI MAHARANA VS GITANJALI MAHARANA	ADV. VS	// 0 //
49	D-CMAPL/3276/2024	HAZARI KERKETTA VS UNION OF INDIA	SANKAR PRASAD PANI VS	// 0 //
50	D-CMP/3022/2024	BISHNU CHARAN SAHOO VS GAUTAM SAHOO	GIRIJA SANKAR MOHANTY VS	// 0 //
51	D-CMP/3035/2024	RUPAKANTA SAHU VS BASANTA MANJARI SAMAL	SAIBRATA RATH VS	// 0 //
52	D-CMP/3088/2024	RADHAMOHAN SAHU VS MANORAMA SAHU	KRUPASINDHU SAHOO VS	// 0 //
53	D-CMP/3103/2024	K. VIJAYALAKSHMI VS M. TARAKA TIRUMALA RAO	AKASH KUMAR PATTJOSHI VS	// 0 //
54	D-CMP/3122/2024	MOHAMMAD ANJUM PARVEJ @ ANJUM PARVEJ VS PRAFULLA KUMAR SAHU	GOKULANANDA SAHU VS	// 0 //
55	D-CMP/3130/2024	SRIKANTA BEHERA VS BHOLANATH BEHERA	NIRANJAN LENKA VS	// 0 //
56	D-CMP/3182/2024	LAXMIPRIYA RATHA VS JAGABANDHU PRUSTY	SMITA RANJAN PATNAIK VS	// 0 //
57	D-CMP/3184/2024	RABINDRA BARAL	ALOK KUMAR PANDA	//

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		VS	VS	0
58	D-CMP/3220/2024	KANCHAN MUDULI HARIBANDHU GUNTHA	SURYAKANTA DASH	//
		VS	VS	0
59	D-CMP/3262/2024	LAICHAN ANDAL SANDHYARANI PARIDA	AMIT PRASAD BOSE	//
		VS	VS	0
60	D-CMP/3267/2024	SULOCHANA SAHU BAIJAYANTI PRADHAN	BIBEKANANDA BHUYAN	//
		VS	VS	0
61	D-CMP/3272/2024	BISWANATH GAUDA TAPAN KUMAR SAHOO	DOLAGOBINDA MOHAPATRA	//
		VS	VS	0
62	D-CONTC/2993/2024	PRATAP BEURA BRAJA KISHORE PRADHAN@PADHAN	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
63	D-CONTC/2994/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA DAYANIDHI PUROHIT	PRADIPTA KUMAR PATTANAYAK	//
		VS	VS	0
64	D-CONTC/3009/2024	SUSANTA KUMAR DASH, DIRECTOR, SECONDARY EDUCATION, ODISHA NIKHIL RANJAN MOHAPATRA	GOPINATH SETHI	//
		VS	VS	0
65	D-CONTC/3012/2024	ARVIND AGRAWAL, I.A.S. BIBEKANANDA DASH	ADV.	//
		VS	VS	0
66	D-CONTC/3026/2024	ARVIND AGRAWAL, I.A.S. JAYANTA KUMAR BEHERA	ADV.	//
		VS	VS	0
67	D-CONTC/3028/2024	SUSHIL KUMAR LOHANI, SECY. TO GOVT. PR AND DW DEPT. RAGHUNANDAN NANDA	ADV.	//
		VS	VS	0
68	D-CONTC/3060/2024	SUSHIL KUMAR LOHANI, SECY. TO GOVT. PR AND DW DEPT. NIVEDITA SAHU	ADV.	//
		VS	VS	0

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69	D-CONTC/3061/2024	SHALINI PANDIT, I.A.S. KHIRABDI BEHERA VS	ADV. VS	// // 0
70	D-CONTC/3062/2024	PRADEEP KUMAR JENA, I.A.S. KHIRABDI BEHERA VS	ADV. VS	// // 0
71	D-CONTC/3066/2024	RATNAKAR SAHOO, CHIEF DEVELOPMENT OFFICER CUM EXECUTIVE OFFICER, MALKANGIRI JAYA BHARAT SARAF VS	ADV. VS	// // 0
72	D-CONTC/3068/2024	DEORANJAN KUMAR SINGH, I.A.S. PRANABANDHU SWAIN VS	PRABIR KUMAR RAY VS	// // 0
73	D-CONTC/3069/2024	J.P. VERMA, PROJECT DIRECTOR NABINA MANDAR VS	NEELAKANTHA PANDA VS	// // 0
74	D-CONTC/3073/2024	SANGRAMJIT NAYAK, I.A.S. RAJANIKANT SATRUSALYA VS	NEELAKANTHA PANDA VS	// // 0
75	D-CONTC/3075/2024	SANGRAMJIT NAYAK, I.A.S. PRADEEP KUMAR PATNAIK VS	NEELAKANTHA PANDA VS	// // 0
76	D-CONTC/3076/2024	SANGRAMJIT NAYAK, I.A.S. PRAKASH CHANDRA SUBUDHI VS	BHUBANESWAR PANIGRAHY VS	// // 0
77	D-CONTC/3080/2024	Y.VIJAYA, THE DIRECTOR OF ANIMAL HUSBANDRY, ODISHA MOHADEV GOUDA VS	NEELAKANTHA PANDA VS	// // 0
78	D-CONTC/3083/2024	SANGRAMJIT NAYAK, I.A.S. TRINATH PATI VS	NEELAKANTHA PANDA VS	// // 0
79	D-CONTC/3085/2024	SANGRAMJIT NAYAK, I.A.S. KRUSHNA CHANDRA PATNAIK VS	NEELAKANTHA PANDA VS	// // 0
		SANGRAMJIT NAYAK, I.A.S.		//

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80	D-CONTC/3087/2024	KISHORE CHANDRA SWAIN VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
81	D-CONTC/3089/2024	KISHOR CHANDRA SAHOO @ KISHORI MOHAN SAHOO VS SUSANTA KUMAR SUTAR	SAHIL SOVAN SWAIN VS	// 0 //
82	D-CONTC/3091/2024	RAGHUNATH SAHU VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
83	D-CONTC/3092/2024	PRAMADA SADANGI VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
84	D-CONTC/3094/2024	SNEHALATA PATNAIK VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
85	D-CONTC/3096/2024	SARASWATI NAG VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
86	D-CONTC/3099/2024	DAMUNI MAJHI VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
87	D-CONTC/3101/2024	PRAFULLA BHUYAN VS SANGRAMJIT NAYAK, I.A.S.	NEELAKANTHA PANDA VS	// 0 //
88	D-CONTC/3102/2024	PRAMOD KUMAR DASH VS ASWATHY S., SECY., S AND ME DEPT., ODISHA, BBSR.	ADV. VS	// 0 //
89	D-CONTC/3104/2024	SABITA BEHERA VS PREM CHAND CHOUDHURY, I.A.S.	ADV. VS	// 0 //
90	D-CONTC/3107/2024	ASHOK KUMAR NAIK VS SHALINI PANDIT, I.A.S.	ADV. VS	// 0 //
91	D-CONTC/3110/2024	PRAFULLA KUMAR SAHU	SANTOSH KUMAR SWAIN	//

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		VS	VS	0
92	D-CONTC/3118/2024	ARAVIND AGRAWAL, I.A.S. DINABANDHU JENA	ADV.	//
		VS	VS	0
93	D-CONTC/3124/2024	ER. NIRANJAN ROUT, CHIEF ENGINEER, QUALITY ASSURANCE, BBSR PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
94	D-CONTC/3126/2024	NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
95	D-CONTC/3128/2024	NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH PRADIPTA KUMAR SAHOO	ADV.	//
		VS	VS	0
96	D-CONTC/3132/2024	NIBEDITA PARIDA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, BOLAGARH SOMANATH BARIK	ADV.	//
		VS	VS	0
97	D-CONTC/3133/2024	SUSIL KUMAR LOHANI, I.A.S. RAMA CHANDRA SAHOO	ADV.	//
		VS	VS	0
98	D-CONTC/3136/2024	R. VINEEL KRISHNA, COMMISSIONER CUM SECY. TO GOVT OF ODISHA, REVENUE AND DISASTER MANAGEMENT DEPT. MAMATA PRADHAN	ADV.	//
		VS	VS	0
99	D-CONTC/3138/2024	SALINI PANDIT, SECY. HEALTH AND FAMILY WELFARE DEPT. SAROJA KANTA BEHERA	PRADEEP KUMAR MOHAPATRA - 3	//
		VS	VS	0
100	D-CONTC/3140/2024	NIBEDITA PANI, OES (SB) SIBA PRASAD PANIGRAHI	RAJJEET ROY	//
		VS	VS	0
101	D-CONTC/3143/2024	MUKTESWAR PANIGRAHI, TAHASILDAR, BINKA, SUBARNAPUR RAJESH KUMAR ROUT	PRADEEP KUMAR MOHAPATRA - 3	//
		VS	VS	0
102	D-CONTC/3148/2024	NIBEDITA PANI, OES G.KRISHNA RAO	ADV.	//
		VS	VS	0

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103	D-CONTC/3152/2024	JAY NARAYAN SEET, ENGINEER IN CHIEF, RURAL WATER SUPPLY AND SANITATION, BBSR SHYAM SUNDAR BARAL VS	ADV. VS	// // 0
104	D-CONTC/3154/2024	JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR SURENDRA NATH BEHERA VS	ADV. VS	// // 0
105	D-CONTC/3155/2024	DR. NIRANJAN MISHRA, DIRECTOR PUBLIC HEALTH, ORISSA, BBSR. BHAGYADHAR PARIDA VS	ADV. VS	// // 0
106	D-CONTC/3157/2024	JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR KAILASH CHANDRA SWAIN VS	ADV. VS	// // 0
107	D-CONTC/3162/2024	JAY NARAYAN SEET, ENGINEER IN CHIEF RURAL WATER SUPPLY AND SANITATION, BBSR BISWAJIT MOHAPATRA VS	ADV. VS	// // 0
108	D-CONTC/3167/2024	ANU GARG, I.A.S. NABA KISHORE JENA VS	ADV. VS	// // 0
109	D-CONTC/3170/2024	ASWATHY S., I.A.S. SANTOSH KUMAR SAHOO VS	JYOTIRMAY GUPTA VS	// // 0
110	D-CONTC/3180/2024	BISWANATH TARAI, DISTRICT EDUCATION OFFICER, KHURDA RATNAKAR PANDA VS	ADV. VS	// // 0
111	D-CONTC/3188/2024	AKRURA BARIK, DISTRICT EDUCATION OFFICER, BHADRAK TOLESWAR DALPATI VS	ADV. VS	// // 0
112	D-CONTC/3192/2024	SUSHANTA KUMAR CHHOPDAR SRIDHARA MISHRA VS	BISHNU PRASAD PRADHAN VS	// // 0
113	D-CONTC/3201/2024	LAXMIDHAR SAHOO MAMATA NANDA VS	ADV. VS	// // 0
		BISWAJIT GHOSH, O.E.S(1)		//

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114	D-CONTC/3209/2024	KAMINIKANTA PANIGRAHI VS ASWATHY S. ,I.A.S.	ADV. VS	// 0 //
115	D-CONTC/3217/2024	GAYATREE DEBATA VS G.MATHI VATHANAM	ADV. VS	// 0 //
116	D-CONTC/3223/2024	HARAMOHAN PANDA VS TAHASILDAR,DASAPALLA	JUDHISTHIR SAHOO VS	// 0 //
117	D-CONTC/3227/2024	BIJUNATH PARIDA VS ASWATHY S, I.A.S.	ADV. VS	// 0 //
118	D-CONTC/3231/2024	RAGHUNATH PALEI VS ASISH THAKARE,I.A.S.	ADV. VS	// 0 //
119	D-CONTC/3243/2024	MANORANJAN SAHU VS SANDIP SAMPAT MADKAR,I.P.S.	ADV. VS	// 0 //
120	D-CONTC/3248/2024	BANITA MAHARANA VS DEORANJAN KUMAR SINGH	ADV. VS	// 0 //
121	D-CONTC/3254/2024	M/S.SANTOSH KUMAR VS SANJAYA SINGH,I.A.S.	ADV. VS	// 0 //
122	D-CONTC/3278/2024	PUSPAMITRA SANDHA VS ASWATHY S. I.A.S.	ADV. VS	// 0 //
123	D-CONTC/3282/2024	GHANASHYAM ROUT VS ASWATHY S. I.A.S.	ADV. VS	// 0 //
124	D-CONTC/3284/2024	SWARNA PRAVA DEI VS ASWATHY S., I.A.S.	ADV. VS	// 0 //
125	D-CONTC/3286/2024	ASHOK KUMAR CHOUDHURY	ADV.	//

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		VS	VS	0
		ASWATHY S., I.A.S.		//
126	D-CONTC/3287/2024	KISHORE KUMAR PANIGRAHI	SAMEER KUMAR DAS	//
		VS	VS	0
		BRUNDABAN SATAPATHY, DIRECTOR, ELEMENTARY EDUCATION, ODISHA		//
127	D-CONTC/3288/2024	AKSHAYA KUMAR BAL	ADV.	//
		VS	VS	0
		BRUNDABAN SATAPATHY, DIRECTOR ELEMENTARY EDUCATION, ODISHA, BBSR		//
128	D-CONTC/3289/2024	TARAMANI TOPNO @ SOFIARAJ GOUDA	ADV.	//
		VS	VS	0
		SHALINI PANDIT,I.A.S.		//
129	D-CONTC/3290/2024	BHASKAR MALLICK	ADV.	//
		VS	VS	0
		PRATIVA MANJARI DAS, O.E.S.		//
130	D-CONTC/3292/2024	PRATAP KISHORE MOHANTY	SARATHI JYOTI MOHANTY	//
		VS	VS	0
		ANU GARG, I.A.S.		//
131	D-CONTC/3293/2024	AKRUR KUMAR ROUSTRAY	ADV.	//
		VS	VS	0
		ASWATHY.S, I.A.S.		//
132	D-CONTC/3295/2024	BIJAY KUMAR NAYAK	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
133	D-CONTC/3296/2024	BIPIN BIHARI NAYAK	ADV.	//
		VS	VS	0
		ARINDAM DAKUA,I.A.S.		//
134	D-CONTC/3297/2024	PITAMBAR MAHALI	ADV.	//
		VS	VS	0
		SATYABRATA SAHU, I.A.S.		//
135	D-CONTC/3298/2024	PURNA CHANDRA MAHAPATRA	ADV.	//
		VS	VS	0
		SALINI PANDIT, I.A.S.		//
136	D-CONTC/3299/2024	HIMANSHU TARAI	ADV.	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	D-CONTC/3300/2024	USHA PADHEE, I.A.S. CHATRUBHUJA SAHOO VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0
138	D-CONTC/3301/2024	SATYABRATA SAHU, I.A.S. RAGHUNATH DAS VS	ADV. VS	// // 0
139	D-CONTC/3302/2024	ARABIND AGRAWAL, I.A.S. DR. NAGENDRA KUMAR PADHI VS	ADV. VS	// // 0
140	D-CONTC/3303/2024	LINGARAJ PANDA, I.A.S. AVIMANYU MOHANTY VS	ADV. VS	// // 0
141	D-CONTC/3304/2024	SALINI PANDIT, I.A.S. SACHIDANANDA PATTANAYAK VS	ADV. VS	// // 0
142	D-CONTR/2140/2024	ANU GARG, I.A.S JAGABANDHU MUDULI VS	SAIBRATA RATH VS	// // 0
143	D-CRLA/2147/2024	KALAKAR BARIK, SECY., RURAL ORGANISATION FOR SOCIAL EMPOWERMENT (ROSE) SURAJ MAREI @ SAROJ MAREI VS	SUNIL KUMAR PANDA VS	// JAMANKIRA /42 /2017 0
144	D-CRLA/2177/2024	STATE OF ODISHA MOHAN KUMAR BHUYAN VS	GOKULANANDA MOHAPATRA VS	// PANIKOILI /62 /2020 0
145	D-CRLA/2190/2024	STATE OF ODISHA RABINDRA SWAIN VS	GOPAL KRISHNA NAYAK VS	// ASKA /908 /2022 0
146	D-CRLA/2201/2024	STATE OF ODISHA ASHOK KUMAR NAYAK VS	PUSPAMITRA MOHAPATRA VS	// CUTTACK VIGILANCE /24 /2015 0
147	D-CRLA/2229/2024	STATE OF ODISHA(VIG.) PANKAJ BEHERA @ PANKAJ KUMAR BEHERA VS	PABITRA KUMAR NAYAK VS	// BHANJPUR /302 /2023 0
		STATE OF ODISHA		//

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148	D-CRLA/2236/2024	RAJENDRA PRUSTY VS STATE OF ODISHA (EXCISE)	DEVASHIS PANDA VS	/ /0 0 //
149	D-CRLA/2247/2024	PRATAP KISHORE CHHOTRAY VS STATE OF ODISHA(VIG.)	DEBA PRASAD DAS VS	BHUBANESWAR VIGILANCE /15 /2000 0 //
150	D-CRLMA/2112/2024	PAPU @ SUSHANTA DAS VS STATE OF ODISHA	ADV. VS	BASTA /191 /2022 0 //
151	D-CRLMA/2285/2024	BRUNDABAN SAHU VS STATE OF ODISHA	GADADHAR SAHOO VS	/ /0 0 //
152	D-CRLMC/2116/2024	SARAT SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 0 //
153	D-CRLMC/2122/2024	BISWAJIT MISHRA VS SAUMYA MISHRA	RAJIB LOCHAN PATTNAIK VS	/ /0 0 //
154	D-CRLMC/2148/2024	DIBYAHUTI RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	JAJPUR TOWN /7 /2024 0 //
155	D-CRLMC/2149/2024	PRASANNA KUMAR BEHERA VS STATE OF ODISHA	PRADEEP KUMAR DAS VS	BAMBARI /55 /2011 0 //
156	D-CRLMC/2167/2024	ANIL MALLIK VS STATE OF ODISHA	NIRANJAN LENKA VS	PATTAMUNDAI /174 /2011 0 //
157	D-CRLMC/2182/2024	RAJANIKANTA MAHARANA VS STATE OF ODISHA	PRAVAT KUMAR NAYAK VS	/ /0 0 //
158	D-CRLMC/2198/2024	CHIRANJIBI ROUT @ CHIRANJITA ROUT VS STATE OF ODISHA	DEBASISH PATNAIK VS	BADABAZAR /216 /2021 0 //
159	D-CRLMC/2202/2024	BIRANCHI JAYASINGH @ MATAGAJASINGH	RANJAN KUMAR NAYAK	FATEGARH /178 /2019

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		VS	VS	()
160	D-CRLMC/2206/2024	STATE OF ODISHA BAPINA @ SAMBIT JENA	TUSAR KUMAR MISHRA	// CUTTACK SADAR /184 /2016
		VS	VS	()
161	D-CRLMC/2214/2024	STATE OF ODISHA SHAIK NAZIM	RAMANI KANTA PATTANAİK	// NABARANGAPUR TOWN /322 /2017
		VS	VS	()
162	D-CRLMC/2221/2024	STATE OF ODISHA SOMANATH NAYAK	PRAFULLA KUMAR BISWAL	// RAJKANIKA /280 /2020
		VS	VS	()
163	D-CRLMC/2226/2024	STATE OF ODISHA DAMBARUDHARA SWAIN	SARBESWAR BEHERA	// / /0
		VS	VS	()
164	D-CRLMC/2234/2024	STATE OF ODISHA MOHAN MOHANTA	ASHUTOSH MOHANTA	// KEONJHAR SADAR /229 /2016
		VS	VS	()
165	D-CRLMC/2239/2024	STATE OF ODISHA PABITRA KANHAR @ TUTU KANHAR	AMULYA RATNA PANDA	// PHULBANI SADAR /64 /2016
		VS	VS	()
166	D-CRLMC/2244/2024	STATE OF ODISHA UDAYANATH SAHOO		// / /0
		VS	VS	()
167	D-CRLMC/2249/2024	STATE OF ODISHA(VIG.) UDAYANATH SAHOO		// / /0
		VS	VS	()
168	D-CRLMC/2252/2024	STATE OF ODISHA(VIG.) UDAYANATH SAHOO		// / /0
		VS	VS	()
169	D-CRLMC/2255/2024	STATE OF ODISHA(VIG.) UDAYANATH SAHOO		// / /0
		VS	VS	()
170	D-CRLMC/2258/2024	STATE OF ODISHA(VIG.) UDAYANATH SAHOO		// / /0
		VS	VS	()

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171	D-CRLMC/2261/2024	STATE OF ODISHA(VIG.) UDAYANATH SAHOO VS	VS	// / /0 ()
172	D-CRLMC/2264/2024	STATE OF ODISHA(VIG.) BANAMBAR SAHU VS	SURYA NARAYAN BISWAL VS	// CHHENDIPADA /135 /2013 ()
173	D-CRLMC/2282/2024	STATE OF ODISHA BINIT @ BINEET KUMAR PATEL VS	JAGABANDHU SAHU VS	// LOISINGHA(BOLANGIR) /125 /2009 ()
174	D-CRLMC/2283/2024	STATE OF ODISHA PRANAB KUMAR NAYAK @ TUBULU NAYAK VS	SUSANTA KUMAR LENKA VS	// G.UDAYAGIRI /5 /2022 ()
175	D-CRLMC/2284/2024	STATE OF ODISHA SURENDRA DASH VS	JYOTIRMAYA SAHOO VS	// KUAKHIA /253 /2017 ()
176	D-CRLMC/2286/2024	STATE OF ODISHA SANDHYARANI DASH VS	DEBASIS TRIPATHY VS	// BHUBANESWAR VIGILANCE /16 /2015 ()
177	D-CRLMP/2101/2024	STATE OF ODISHA(VIG.) RAMESH PRADHAN VS	SARBESWAR PRUSTY VS	// / /0 ()
178	D-CRLMP/2104/2024	STATE OF ODISHA CHABBILATA BEHERA VS	SUBASH CHANDRA ROUT VS	// PATTAMUNDAI /413 /2023 ()
179	D-CRLMP/2108/2024	STATE OF ODISHA GAGAN BIHARI MALIK VS	SUBASH CHANDRA ROUT VS	// / /0 ()
180	D-CRLMP/2109/2024	STATE OF ODISHA BIJAYLAXMI MOHANTY VS	MONIKA SAMAL VS	// / /0 ()
181	D-CRLMP/2117/2024	STATE OF ODISHA PRIYARANJAN DASH VS APARNA MISHRA	AMITAV TRIPATHY VS	// / /0 () //

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182	D-CRLMP/2131/2024	SUBASA CHANDRA SAHOO VS STATE OF ODISHA	BITAS KUMAR SWAIN VS	/ / 0 0 //
183	D-CRLMP/2146/2024	BADRI NARAYAN RAY VS STATE OF ODISHA	BIJAYA KUMAR BEHERA 1 VS	/ / 0 0 //
184	D-CRLMP/2151/2024	M/S AVANTI INFRATECH PVT. LTD., BBSR VS REGISTRAR, DISTRICT AND SESSIONS COURT, KHURDA	AFRAAZ SUHAIL VS	/ / 0 0 //
185	D-CRLMP/2165/2024	MINATI MOHANTY VS STATE OF ODISHA	JYOTI PATNAIK VS	/ / 0 0 //
186	D-CRLMP/2185/2024	SHYAM SETHI VS STATE OF ODISHA	BIJAYA KUMAR PARIDA 2 VS	/ / 0 0 //
187	D-CRLMP/2204/2024	SAROJINI DAS VS STATE OF ODISHA	GHANASHYAM MUDULI VS	/ / 0 0 //
188	D-CRLMP/2210/2024	UMESH PRASAD GURU VS PANKAJINI GURU	PABITRA KUMAR NAYAK VS	/ / 0 0 //
189	D-CRLMP/2212/2024	SNEHASINI DAS VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	/ / 0 0 //
190	D-CRLMP/2215/2024	ASHIKA SAHU VS STATE OF ODISHA	MANAS RANJAN BADAJENA VS	/ / 0 0 //
191	D-CRLMP/2220/2024	SUNITA KHUNTIA VS STATE OF ODISHA	M.R.KHATUA VS	/ / 0 0 //
192	D-CRLMP/2243/2024	HADIBANDHU PATRA VS SANGITA PATRA	GHANASHYAM DASH VS	/ / 0 0 //
193	D-CRLMP/2246/2024	SURENDRA SAHU @ SURENDRA KUMAR MOHAPATRA	ABHAYA KUMAR PARIDA	/ / 0

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		VS	VS	0
		STATE OF ODISHA		//
194	D-CRLMP/2257/2024	LALIT KUMAR SAHOO	BYOMAKESH TRIPATHY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
195	D-CRLMP/2260/2024	SUNIT KUMAR CHANDA	BYOMAKESH TRIPATHY	/ /0
		VS	VS	0
		STATE OF ODISHA		//
196	D-CRLMP/2267/2024	SILPA KAR	DEBASISH PATNAIK	/ /0
		VS	VS	0
		KAUSTAV PANDA		//
197	D-CRLREV/2205/2024	KSHANAPRAVA PANDA	HRUDANANDA MOHAPATRA	/ /0
		VS	VS	0
		JOGESH CHANDRA SUKLA		//
198	D-CRLREV/2207/2024	MAMATA DIWBEDY	DAYANANDA MOHAPATRA	CUTTACK VIGILANCE /48 /2022
		VS	VS	0
		STATE OF ODISHA		//
199	D-CRLREV/2277/2024	LINGARAJ SWAIN	JAGANNATH BHUYAN	KHAJURIPADA /22 /2023
		VS	VS	0
		STATE OF ODISHA		//
200	D-CRLREV/2278/2024	BISHNU MOHAN MOHAPATRA	SATYAJIT MOHAPATRA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
201	D-CRLREV/2279/2024	SURYAKANTA BEHERA	JNYANANANDA PANDA	/ /0
		VS	VS	0
		STATE OF ODISHA		//
202	D-FAO/3233/2024	MANAGER(LEGAL) CHOLAMANDALAM MS GENERAL INSURANCE CO.LTD., BBSR	SOMNATH ROY	/ /
		VS	VS	0
		RANJITA MALIKA		//
203	D-FAO/3242/2024	MANAGER LEGAL, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BBSR	SADAM ALI KHAN	/ /
		VS	VS	0
		PABITRA BEHERA		//
204	D-FAO/3269/2024	SAPTAGIRI REAL ESTATE PVT.LTD.	SOUMYAJYOTI BISWAL	/ /
		VS	VS	0

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205	D-GUAP/3275/2024	STATE OF ODISHA PRIYADARSHINI SENAPATI VS COLLECTOR, JAGATSINGHPUR	BIBEKANANDA BHUYAN VS	// // 0 //
206	D-LAA/3000/2024	SUB COLLECTOR CUM CHAIRMAN, REGJULAGTE MARKET COMMITTEE, SAMBALPUR VS SPL. LAND ACQUISITION OFFICER, SAMBALPUR	PURLIT SAHU VS	// 0 //
207	D-MACA/3015/2024	SURESH KUMAR MAHANTA VS DILLIP KUMAR SARANGI	PRADEEP KUMAR MISHRA VS	// 0 //
208	D-MACA/3016/2024	NARASINGH MAHANTA VS DILLIP KUMAR SARANGI	PRADEEP KUMAR MISHRA VS	// 0 //
209	D-MACA/3019/2024	PRATIMA DASH VS DILIP NAYAK	PRADEEP KUMAR MISHRA VS	// 0 //
210	D-MACA/3064/2024	ORIENTAL INSURANCE CO. LTD. VS MALA DIP	NIBEDITA MOHANTY VS	// 0 //
211	D-MACA/3078/2024	SUJETA KUMAR PARIDA @ SUJETA PARIDA VS CAPT. ASWINI KUMAR BARAL	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
212	D-MACA/3095/2024	BISWANATH PARIDA @ BISHIKESAN PARIDA VS RUSHAV KUMAR TRIPATHY	DEBASISH PATNAIK VS	// 0 //
213	D-MACA/3098/2024	RASMITA KUMARI NAYAK VS SURENDRA SAHU	DEBASISH PATNAIK VS	// 0 //
214	D-MACA/3108/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS PUSPALATA BISWAL	PRASANTA KUMAR MAHALI VS	// 0 //
215	D-MACA/3116/2024	D.M., M/S. ORIENTAL INSURANCE CO. LTD. VS SANJUKTFA PATTANAIAK	PRASANTA KUMAR MAHALI VS	// 0 //

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216	D-MACA/3164/2024	PUSHPA JHA VS AKHIL PATTNAIK	PARAMANANDA MISHRA VS	// 0 //
217	D-MACA/3187/2024	SUBRATA JENA VS PURNA CHANDRA DAS	GOPAL KRISHNA NAYAK VS	// 0 //
218	D-MACA/3222/2024	DIVISIONAL MANAGER, ORIENTAL INSURANCE CO.LTD., SAMBALPUR VS SARASWATI SAHU	SOMNATH ROY VS	// 0 //
219	D-MACA/3228/2024	ORIENTAL INSURANCE CO.LTD. VS PRADIP MAHANANDIA	RIMJHIMBALA PATI VS	// 0 //
220	D-MACA/3250/2024	G.M., TATA AIG GENERAL INSURANCE COMPANY LTD. VS PREMAMANJARI SAHU	ADAM ALI KHAN VS	// 0 //
221	D-MACA/3255/2024	ORIENTAL INSURANCE COMPANY LTD., BBSR VS RANJU PALLAI	ADAM ALI KHAN VS	// 0 //
222	D-MACA/3260/2024	MANAGER (T/P/CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD., CUTTACK VS MAMATA MOHANTY	ADAM ALI KHAN VS	// 0 //
223	D-MATA/3119/2024	AMAR PRATAP SATPATHY VS RINA SATPATHY	PARTHA SARATHI NAYAK VS	// 0 //
224	D-MATA/3197/2024	SASMITA DAS VS PRAVAT KUMAR DAS	TUSAR KUMAR MISHRA VS	// 0 //
225	D-MATA/3264/2024	PURAJIT MISHRA VS CHINMAYEE NANDA@CHINMAYEE MISHRA	PRAVAT KUMAR MOHANTY VS	// 0 //
226	D-RPFAM/3283/2024	GAJENDRA KUMAR DASH VS MONALISHA DAS	BIJAY KUMAR MISHRA VS	// 0 //
227	D-RSA/3115/2024	RAJKISHOR NAIK	JAGAJIT PANDA	//

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		VS	VS	0
228	D-RSA/3129/2024	STATE OF ODISHA GHUNGURI PALAI	MAHESWAR MOHANTY	//
		VS	VS	0
229	D-RVWPET/3003/2024	ANANTA CHARAN SAHANI STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	//
		VS	VS	0
230	D-RVWPET/3208/2024	PRITILATA MOHAPATRA GANDHARBA PRADHAN	BHASKAR CHANDRA PANDA	//
		VS	VS	0
231	D-RVWPET/3294/2024	BISHNU CHARAN PRADHAN SAURABH KUMAR, DIRFECTOR, In2IT TECHNOLOGIES PVT. LTD.	ANJAN KUMAR BISWAL	//
		VS	VS	0
232	D-WA/2997/2024	RUDRA SHANKAR SATAPATHY STATE OF ODISHA	SUVASHISH PATTANAIK,A.G.A	//
		VS	VS	0
233	D-WA/3159/2024	ANIL NAYAK BANABIHARI RATH	PRAMOD KUMAR NAYAK	//
		VS	VS	0
234	D-WA/3195/2024	STATE OF ODISHA STATE OF ODISHA	DHANANJAYA MUND,A.G.A	//
		VS	VS	0
235	D-WA/3203/2024	SUDHIR KUMAR DEY STATE OF ODISHA	DHANANJAY MUND, A.G.A.	//
		VS	VS	0
236	D-WA/3212/2024	ABHIRAM PATNAIK REETARANI PUJAHARI	MANOJ KUMAR MOHANTY	//
		VS	VS	0
237	D-WA/3226/2024	STATE OF ODISHA STATE OF ODISHA	DHANANJAY MUND, A.G.A.	//
		VS	VS	0
238	D-WA/3240/2024	SHESADEV AICH STATE OF ODISHA	HARIKRUSHNA PANIGRAHI, A.G.A.	//
		VS	VS	0

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239	D-WA/3271/2024	SIBA SINDRIYA SUDHANSU SEKHAR MISHRA VS AGRICULTURE AND FOOD PRODUCTION	RAMANATH ACHARYA VS	// // 0 //
240	D-WP(C)/2995/2024 WP(C)/1315/2024	PUNYASHA SEEYARAM VS STATE OF ODISHA	DINESH KUMAR PANDA VS	// 0 //
241	D-WP(C)/2996/2024	RADHESHYAM KARMI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
242	D-WP(C)/2998/2024	NITU PRIYADARSHINI VS REGISTRAR UTKAL UNIVERSITY VANIVIHAR, BBSR	PRAMOD KUMAR ROUT VS	// 0 //
243	D-WP(C)/2999/2024	RAKESH RANJAN PRADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
244	D-WP(C)/3001/2024	HEMAKANTI GANDA @ ARGALI VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
245	D-WP(C)/3002/2024	DAYASAGAR PRADHAN VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
246	D-WP(C)/3004/2024	RAJ KUMAR BEHERA VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //
247	D-WP(C)/3005/2024	PREMANANDA PANDA VS STATE OF ODISHA	BHAKTA RANJAN BARIK VS	// 0 //
248	D-WP(C)/3006/2024	PRAFULA @ PRAFULLA LUHARA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
249	D-WP(C)/3007/2024	PRASHANTA KUMAR SETHI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	// 0 //

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250	D-WP(C)/3008/2024	KAMALA LUHAR VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
251	D-WP(C)/3010/2024	ALONE TRUST, GANJAM VS UNION OF INDIA	ASHIS KUMAR MISHRA VS	// 0 //
252	D-WP(C)/3011/2024	LIPSA RANI PAGADA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// 0 //
253	D-WP(C)/3013/2024	ANISHA ANINDITA VS STATE OF ODISHA	SATABDI SAMANTRAY VS	// 0 //
254	D-WP(C)/3014/2024 WP(C)/1287/2024	OMC, BBSR VS STATE BANK OF INDIA, BBSR	PAMI RATH VS	// 0 //
255	D-WP(C)/3017/2024 WP(C)/1255/2024	SAGARBALA DAS VS STATE OF ODISHA	BASUDEV PUJARI VS	// 0 //
256	D-WP(C)/3020/2024	MOHAMMED HEDAYAT RABBANI VS STATE OF ODISHA	AMIT KUMAR PATRA VS	// 0 //
257	D-WP(C)/3021/2024	SUBASH CHANDRA SWAIN VS STATE OF ODISHA	BIDYADHAR MANSING VS	// 0 //
258	D-WP(C)/3023/2024	MADHURI SENAPATI @ SAHU VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
259	D-WP(C)/3024/2024	CHOUDHURY SAUBHAGYA MOHAN DASH VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
260	D-WP(C)/3025/2024	LOKANATH DAS VS ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR	ASHOK KUMAR DAS VS	// 0 //
261	D-WP(C)/3027/2024	SWADHIN KUMAR SAHOO	BIDYADHAR MANSING	//

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		VS	VS	0
		STATE OF ODISHA		//
262	D-WP(C)/3029/2024	LOKANATH DAS	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
263	D-WP(C)/3030/2024	PUSPALATA DAS	ASHOK KUMAR DAS	//
		VS	VS	0
		ADDL. COMMNR. OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
264	D-WP(C)/3031/2024	SNEHASISH NAYAK	SUBHASREE MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
265	D-WP(C)/3032/2024	PURNANANDA PATI	BADRINARAYAN PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
266	D-WP(C)/3033/2024	KARUNAKAR BEHERA	BADRINARAYAN PANDA	//
		VS	VS	0
		THE STATE OF ODISHA		//
267	D-WP(C)/3034/2024	SASHIKANTA JENA	BADRINARAYAN PANDA	//
		VS	VS	0
		THE C.G.M (T), AND R.O NATIONAL HIGHWAY AUTHORITY OF INDIA, BBSR		//
268	D-WP(C)/3036/2024	PRIYADARSHINEE BEHERA	SUBHADUTTA ROUSTRAY	//
	WP(C)/1322/2024	VS	VS	0
		STATE OF ODISHA		//
269	D-WP(C)/3037/2024	MANISH THAKUR	SIBA PRASAD PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
270	D-WP(C)/3038/2024	M/S MACKINTOSH BURN LTD., KOLKATA	PRABODHA CHANDRA NAYAK	//
	WP(C)/1309/2024	VS	VS	0
		STATE OF ODISHA		//
271	D-WP(C)/3039/2024	SURESH CHANDRA DASH	SOMADARSAN MOHANTY	//
		VS	VS	0
		BERHAMPUR UNIVERSITY, GANJAM		//
272	D-WP(C)/3040/2024	BIJAYA THAKUR	SIBA PRASAD PATRA	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	D-WP(C)/3041/2024	STATE OF ODISHA YAGNASENI THAKUR VS	SIBA PRASAD PATRA VS	// // 0
274	D-WP(C)/3042/2024 WP(C)/1244/2024	STATE OF ODISHA RAMAMANI NAYAK VS	SWAPNIL ROY VS	// // 0
275	D-WP(C)/3043/2024	STATE OF ODISHA TAPESWARI THAKUR VS	SIBA PRASAD PATRA VS	// // 0
276	D-WP(C)/3044/2024 WP(C)/1304/2024	STATE OF ODISHA NIMAIN CHARAN DAS VS	PITAMBAR JENA VS	// // 0
277	D-WP(C)/3045/2024	STATE OF ODISHA PUJA RANI THAKUR VS	SIBA PRASAD PATRA VS	// // 0
278	D-WP(C)/3046/2024	STATE OF ODISHA SHIB SAGAR THAKUR VS	SIBA PRASAD PATRA VS	// // 0
279	D-WP(C)/3047/2024 WP(C)/1327/2024	STATE OF ODISHA SANTOSH KUMAR MUDULI VS	SAILABALA JENA VS	// // 0
280	D-WP(C)/3048/2024	STATE OF ODISHA SOMI PATEL VS	SIBA PRASAD PATRA VS	// // 0
281	D-WP(C)/3049/2024	STATE OF ODISHA THANA SUNDAR PATEL @ KAMBOS PATEL VS	SIBA PRASAD PATRA VS	// // 0
282	D-WP(C)/3050/2024	STATE OF ODISHA MAMATA PATEL VS	SIBA PRASAD PATRA VS	// // 0
283	D-WP(C)/3051/2024	STATE OF ODISHA LOMASH @ LAMBOS PATEL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// // 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	D-WP(C)/3052/2024	SABITA PATEL VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
285	D-WP(C)/3053/2024 WP(C)/1338/2024	PARAGA BIBHABA VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	// 0 //
286	D-WP(C)/3054/2024	PRITI MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
287	D-WP(C)/3055/2024	SANDHYA NAG VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
288	D-WP(C)/3056/2024	KOUSTUBHA SARAP VS STATE OF ODISHA	ARABINDA TRIPATHY VS	// 0 //
289	D-WP(C)/3057/2024	PARAMESWAR MAJHI VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
290	D-WP(C)/3058/2024	JHASKETAN NAIK VS STATE OF ODISHA	SIBA PRASAD PATRA VS	// 0 //
291	D-WP(C)/3059/2024	SABITA MOHANTY VS LAXMIPRIYA JENA	MRUTYUNJAY MOHANTY VS	// 0 //
292	D-WP(C)/3063/2024	SARBESWAR DEO VS STATE OF ODISHA	MANAS PATI VS	// 0 //
293	D-WP(C)/3065/2024	PRADEEP KUMAR LENKA VS STATE OF ODISHA	RAJIB RATH VS	// 0 //
294	D-WP(C)/3067/2024	BISHNU CHARAN DAS VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// 0 //
295	D-WP(C)/3070/2024	ARYAN SAI	BRAJARAJ SAI	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
296	D-WP(C)/3071/2024	MANOJ KUMAR DALEI	SATYABRATA MOHANTY (1)	//
		VS	VS	0
		STATE OF ODISHA		//
297	D-WP(C)/3072/2024	SWATI NAYAK	ZENISH MARY WALLACE	//
		VS	VS	0
		B.D.A, BBSR		//
298	D-WP(C)/3074/2024	ODISHA COLLEGE OF NURSING, CUTTACK	PAMI RATH	//
		VS	VS	0
		DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, BBSR		//
299	D-WP(C)/3077/2024	KUSHALESWAR PATEL	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
300	D-WP(C)/3079/2024	PRASANTA SWAIN	BIDYADHAR MANSING	//
		VS	VS	0
		STATE OF ODISHA		//
301	D-WP(C)/3081/2024	SULSE AIND	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
302	D-WP(C)/3082/2024	DILLIP KUMAR MOHANTY	RAMDAS ACHARY	//
		VS	VS	0
		STATE OF ODISHA		//
303	D-WP(C)/3084/2024	MUKUNDA PATEL	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
304	D-WP(C)/3086/2024	PRASANTA KUMAR PATEL	AGASTI KANUNGO	//
		VS	VS	0
		STATE OF ODISHA		//
305	D-WP(C)/3090/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	//
		VS	VS	0
		STATE OF ODISHA		//
306	D-WP(C)/3093/2024	BANAMALI SATAPATHY	RAMA KRISHNA BISOI	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
307	D-WP(C)/3097/2024	STATE OF ODISHA GOLEKHA BIHARI MAJHI VS	BIJAYA KUMAR NAYAK (3) VS	// // 0
308	D-WP(C)/3100/2024	STATE OF ODISHA SANKARSAN PANDA VS	BRAJA MOHAN SARANGI VS	// // 0
309	D-WP(C)/3105/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK SANKARSAN PANDA VS	BRAJA MOHAN SARANGI VS	// // 0
310	D-WP(C)/3106/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK SANKARSAN PANDA VS	BRAJA MOHAN SARANGI VS	// // 0
311	D-WP(C)/3109/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK SANKARSAN PANDA VS	BRAJA MOHAN SARANGI VS	// // 0
312	D-WP(C)/3111/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK SATISH KUMAR NAYAK VS	PRATIK DASH VS	// // 0
313	D-WP(C)/3112/2024	STATE OF ODISHA SASMITA SAHOO VS	BRAJA MOHAN SARANGI VS	// // 0
314	D-WP(C)/3113/2024	R.T.O., DHENKANAL SANKARSAN PANDA VS	BRAJA MOHAN SARANGI VS	// // 0
315	D-WP(C)/3114/2024 WP(C)/1316/2024	CHAIRMAN, STATE TRANSPORT AUTHORITY, CUTTACK ABHISHEK PATI VS	SUKANTA KUMAR DALAI VS	// // 0
316	D-WP(C)/3117/2024	STATE OF ODISHA RAJANI PRADHAN VS	SIDHARTH PRASAD DAS VS	// // 0
317	D-WP(C)/3120/2024	STATE OF ODISHA K. RAJANI RANI VS	DR. JITENDRA KUMAR LENKA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
318	D-WP(C)/3121/2024 WP(C)/1289/2024	BS MINERALS AND ORES LLP, SUNDARGARHH VS UNION OF INDIA	SIDHARTHA DAS VS	// 0 //
319	D-WP(C)/3123/2024	BASUDEV KHADIA VS STATE OF ODISHA	KIRTAN DANG VS	// 0 //
320	D-WP(C)/3125/2024	JAMBOBATI BAG VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	// 0 //
321	D-WP(C)/3127/2024	DEBASISH BISWAL VS THE COMMNR. OF CENTRAL GOODS AND SERVICE TAX, SUNDARGARH	BHABANI PRASAD MOHANTY VS	// 0 //
322	D-WP(C)/3131/2024	KARENDRA NAYAK VS STATE OF ORISSA	SIDHESWAR MALLIK VS	// 0 //
323	D-WP(C)/3134/2024	DR. J. KISHORE VS THE JUDGE, FAMILY COURT, BBSR	SOHAN MISHRA VS	// 0 //
324	D-WP(C)/3135/2024	ASUTOSH NANDA VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
325	D-WP(C)/3137/2024	ADBUL TAUFIQUE KHAN VS STATE OF ODISHA	SISIRA PANIGRAHI VS	// 0 //
326	D-WP(C)/3139/2024	ANIL KUMAR PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	// 0 //
327	D-WP(C)/3141/2024	MOHAN KUMAR SAHU VS STATE OF ODISHA	BIRANCHI NARAYAN MAHAPATRA VS	// 0 //
328	D-WP(C)/3142/2024	M/S. KABITA RATH, CUTTACK VS CHIEF COMMNR., CT AND GST, CUTTACK	ITISHREE TRIPATHY VS	// 0 //
329	D-WP(C)/3144/2024	SASADHAR BISWAL	BAMADEV BARAL	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
330	D-WP(C)/3145/2024	THE OFFICIAL LIQUIDATOR, OTM LTD., ORISSA HIGH COURT, CUTTACK PRABODHA CHANDRA PRADHAN	BHABANI SANKAR TRIPATHY (1)	//
		VS	VS	0
331	D-WP(C)/3146/2024	STATE OF ODISHA ALIJAN KHAN	SANJIB KUMAR SAHU	//
		VS	VS	0
332	D-WP(C)/3147/2024	STATE OF ODISHA SIDHANTHA SANKAR RAY	SITANSU MOHAN SINGH	//
		VS	VS	0
333	D-WP(C)/3149/2024	STATE OF ODISHA DIPTI RANJAN BEHERA	SITANSU MOHAN SINGH	//
		VS	VS	0
334	D-WP(C)/3150/2024	STATE OF ODISHA PRIYANKA SHAW	BIBHUTI BHUSAN MISHRA	//
		VS	VS	0
335	D-WP(C)/3151/2024	STATE OF ODISHA SANJAY KUMAR KHUNTIA	SUBASH CH PANI	//
		VS	VS	0
336	D-WP(C)/3153/2024	STATE OF ODISHA SAMIR KUMAR DETHI	GOPAL PRASAD JENA	//
		VS	VS	0
337	D-WP(C)/3156/2024	STATE OF ODISHA GYAN CHAND BHUYAN	BRAHMANANDA TRIPATHY	//
		VS	VS	0
338	D-WP(C)/3158/2024	STATE OF ODISHA M/S RASHEELA ENTERPRISES PVT. LTD., KORAPUT	BIBHU PRASAD PANDA	//
		VS	VS	0
339	D-WP(C)/3160/2024	COMMN. FOR EMPLOYEES COMPENSATION AND DIVISIONAL LABOUR SARTHAK KUMAR SAHA	COMMISSIONER, JEYPORE	//
		VS	SUSANTA SEKHAR MOHAPATRA	//
		STATE OF ODISHA	VS	0
340	D-WP(C)/3161/2024	SAROJ BEHERA	KALPATARU ROUT	//
		VS	VS	0

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
341	D-WP(C)/3163/2024	STATE OF ODISHA DEEPAK KUMAR JENA VS	RASHMI KANTA ACHARYA VS	// // 0
342	D-WP(C)/3165/2024	THE OMBUDSMAN II, ODISHA ELECTRICITY REGULATORY COMMISSION, BBSR RAKESH KUMAR RATH VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
343	D-WP(C)/3166/2024	STATE OF ODISHA NIMAIN CHARAN NAYAK VS	DEBASIS ROUT VS	// // 0
344	D-WP(C)/3168/2024	STATE OF ODISHA KANHU CHARAN RATH VS	DEBASIS ROUT VS	// // 0
345	D-WP(C)/3169/2024	STATE OF ODISHA BISHWAJIT LENKA VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
346	D-WP(C)/3171/2024	STATE OF ODISHA BINAY BHUSAN BIBHAR VS	GOKULANANDA MOHAPATRA VS	// // 0
347	D-WP(C)/3172/2024	BARIYAM SINGH SALUJA SANJIB KUMAR JENA VS	AMIT PRASAD BOSE VS	// // 0
348	D-WP(C)/3173/2024	CHOLAMANDALAM INVESTMENT AND FINANCE CO. LTD., CHENNAI SWAYAMJEET SETHI VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
349	D-WP(C)/3174/2024	STATE OF ODISHA UMAKANTA BISWAL VS	AMIT PRASAD BOSE VS	// // 0
350	D-WP(C)/3175/2024	THE INDUSIND BANK LTD., PUNE, MAHARASHTRA SARASWATI SHISHU MANDIR, MAYURBHANJ VS	CHITRASEN PARIDA VS	// // 0
351	D-WP(C)/3176/2024	CBDT, NEW DELHI ARYA DEBABRATTA BEHERA VS	SUSANTA SEKHAR MOHAPATRA VS	// // 0
		STATE OF ODISHA		//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
352	D-WP(C)/3177/2024	PRADEEP KUMAR NAYAK VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
353	D-WP(C)/3178/2024 WP(C)/1301/2024	PABITRA MOHAN NAYAK VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
354	D-WP(C)/3179/2024	SABITA SAHOO VS SUB-COLLECTOR, PURI	BIGYAN KUMAR SHARMA VS	// 0 //
355	D-WP(C)/3183/2024 WP(C)/1311/2024	MANGALA PRASAD DAS VS THE STATE OF ODISHA	APARESH BHOI VS	// 0 //
356	D-WP(C)/3185/2024	ANJANA KATHURIA VS STATE OF ODISHA	SUSANTA KUMAR PRADHAN 2 VS	// 0 //
357	D-WP(C)/3186/2024	RAMESH CHANDRA MAHARANA VS STATE OF ODISHA	TUSHAR KANTA NAYAK VS	// 0 //
358	D-WP(C)/3189/2024	NAYANA MANGARAJ VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
359	D-WP(C)/3190/2024	MANORAMA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
360	D-WP(C)/3191/2024	SHANKAR GUPTA VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
361	D-WP(C)/3193/2024	REBATIBALA NAYAK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //
362	D-WP(C)/3194/2024	ANJALI UDYOG, CUTTACK VS INDIAN OVERSEAS BANK, BBSR	SATRUGHNA DASH (A) VS	// 0 //
363	D-WP(C)/3196/2024	SWATI MISHRA	ANUPAM DASH	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
364	D-WP(C)/3198/2024	CHIEF SECRETARY, GOVT. OF ODISHA SK. WASAKTULA	RANJAN KUMAR NAYAK	//
		VS	VS	0
365	D-WP(C)/3199/2024	STATE OF ODISHA BIBHUTI BHUSAN SAHOO	AMIT PRASAD BOSE	//
		VS	VS	0
366	D-WP(C)/3200/2024	ODISHA GRAMYA BANK, DHENKANAL SASANKA MANJARI SAHOO	KUNAL KUMAR SWAIN	//
		VS	VS	0
367	D-WP(C)/3202/2024	STATE OF ODISHA TIKINA DEHURI	DILLIP KUMAR SAHOO	//
		VS	VS	0
368	D-WP(C)/3204/2024	STATE OF ODISHA THE EXECUTIVE ENGINEER (ELECT.), RAJGANGPUR ELECTRICAL DIV.	PRASANTA KUMAR TRIPATHY	//
		VS	VS	0
369	D-WP(C)/3205/2024	M/S. BHARATI STEELS, ROURKELA PANCHANAN BISWAL	KUNAL KUMAR SWAIN	//
		VS	VS	0
370	D-WP(C)/3206/2024	STATE OF ODISHA ANJELO NAYAK	SUJATA JENA	//
		VS	VS	0
371	D-WP(C)/3207/2024	STATE OF ORISSA PRASHANT GUPTA	MANORANJAN PADHY	//
		VS	VS	0
372	D-WP(C)/3210/2024	BHAGIRATHI MURJIA NAND KISHOR JHA	ADHIRAJ MOHANTY	//
		VS	VS	0
373	D-WP(C)/3211/2024	STATE OF ODISHA BHAGABAN SAHOO	JYOTI RANJAN KHUNTIA	//
		VS	VS	0
374	D-WP(C)/3213/2024	STATE OF ODISHA CHARANESWAR RANA	BIJAYA KUMAR BEHERA I	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
375	D-WP(C)/3214/2024	STATE OF ODISHA SHIVA PRASAD SAHOO VS	ADHIRAJ MOHANTY VS	// // 0
376	D-WP(C)/3215/2024	STATE OF ODISHA INDRA MAJHI VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
377	D-WP(C)/3216/2024	STATE OF ODISHA M/S. NIROOPAMA BAL VS	KAJAL SAHOO VS	// // 0
378	D-WP(C)/3218/2024	COMMISSIONER OF COMMERCIAL TAXES AND GST,CUTTACK BHAKTI BHUSAN PATI VS	ADHIRAJ MOHANTY VS	// // 0
379	D-WP(C)/3219/2024	STATE OF ODISHA ABDAL BANJARA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
380	D-WP(C)/3221/2024	STATE OF ODISHA CHARANESWAR RANA VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
381	D-WP(C)/3224/2024	STATE OF ODISHA DEBENDRA SAHU VS	BIJAYA KUMAR BEHERA 1 VS	// // 0
382	D-WP(C)/3225/2024	STATE OF ODISHA JAGAMOHAN DAS VS	ALOK KUMAR PANDA VS	// // 0
383	D-WP(C)/3229/2024	STATE INFORMATION COMMISSION, ODISHA DEBENDRA NATH SAMAL VS	TUSAR KUMAR MISHRA VS	// // 0
384	D-WP(C)/3230/2024	STATE OF ODISHA BIKRAM KESHARI BHOL VS	KSHETRABASI MOHANTY VS	// // 0
385	D-WP(C)/3234/2024	STATE OF ODISHA PRABHASINI KHATUA VS THE COLLECTOR, BOUDH	TUSAR KUMAR MISHRA VS	// // 0 //

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
386	D-WP(C)/3235/2024	MD. AKHTAR AHMED VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
387	D-WP(C)/3236/2024	BIKASH KUMAR BALIARSINGH VS STATE OF ODISHA	RABINDRANATH BARIK VS	// 0 //
388	D-WP(C)/3237/2024	SHOBHAN KUMAR BANERJEE VS STATE OF ODISHA	SUBHASREE MOHANTY VS	// 0 //
389	D-WP(C)/3238/2024	SASHIKANTA JENA VS UNION OF INDIA	AKSHAYA KUMAR PANDEY VS	// 0 //
390	D-WP(C)/3239/2024	DEBENDRANATH SAMAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //
391	D-WP(C)/3241/2024	BHAGABATI DAS VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //
392	D-WP(C)/3244/2024	JAYANTI SETHY VS JAYANTI SAHU	TUSAR KUMAR MISHRA VS	// 0 //
393	D-WP(C)/3245/2024	DHARMENDAR SHARMA VS STATE OF ODISHA	BHARAT BHUSAN ROUTRAY VS	// 0 //
394	D-WP(C)/3246/2024	KISHOR KUMAR GHOSE VS STATE OF ODISHA	ABHIRAM SWAIN VS	// 0 //
395	D-WP(C)/3247/2024	DALIMBA SETHI VS JOINT SECY TO GOVT. DEPT. OF MISSION SHAKTI, ODISHA	CHITTA RANJAN PATNAIK VS	// 0 //
396	D-WP(C)/3249/2024	M/S. ISWAR FOOD PRODUCTS, DUNGRIPALI VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //
397	D-WP(C)/3251/2024	M/S. N K WINE CORNER, CUTTACK	JUGALA KISHORE PANDA	//

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
398	D-WP(C)/3252/2024	CHIEF MANAGER, BANK OF BARODA, CUTTACK SAUMYADIP CHAKRABARTY	PRATIK DASH	//
		VS	VS	0
399	D-WP(C)/3253/2024	JOINT COMMNR. OF STATE TAX APPEAL, BALASORE SITAKANTA MOHANTY	ASHOK KUMAR BEHERA	//
		VS	VS	0
400	D-WP(C)/3256/2024	MD, ORISSA RURAL HOUSING AND DEVELOPMENT CORP. LTD., BBSR ALIBHA MAHALIK	DEBA KUMAR RATH	//
		VS	VS	0
401	D-WP(C)/3257/2024	GOVT. OF ODISHA M/S. PREMIER ROCK PRODUCTS PVT. LTD., HARYANA	SATYA SMRUTI MOHANTY	//
		VS	VS	0
402	D-WP(C)/3258/2024	STATE OF ODISHA GITANJALI MISHRA @ PANDA	ASHOK KUMAR BEHERA	//
		VS	VS	0
403	D-WP(C)/3259/2024	CLAIM MANAGER HDFC ERGO GENERAL INSURANCE COMPANY LTD. JAJPUR SURENDRA NATH BEHERA	SANTOSH KUMAR PATTANAIAK	//
		VS	VS	0
404	D-WP(C)/3261/2024	ODISHA STATE CIVIL SUPPLIES CORP. LTD., BBSR THE MANAGEMENT OF M/S NEELACHAL ISPAT NIGAM LTD., JAJPUR	ADITYA MISHRA	//
		VS	VS	0
405	D-WP(C)/3263/2024	THE PRESIDING OFFICER, LABOUR COURT, BBSR SAROJ KUMAR MOHANTY	BIDYADHAR PRADHAN	//
		VS	VS	0
406	D-WP(C)/3265/2024 WP(C)/1330/2024	AO, PUNJAB AND SIND BANK, BBSR SURYAKANTA NAYAK	SUKANTA KUMAR DALAI	//
		VS	VS	0
407	D-WP(C)/3266/2024	STATE OF ODISHA SANTOSH KUMAR SAHOO	SUSANTA SEKHAR MOHAPATRA	//
		VS	VS	0
408	D-WP(C)/3268/2024	STATE OF ODISHA LATA BAG	ASUTOSH SAHOO	//
		VS	VS	0

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
409	D-WP(C)/3270/2024	THE SECY. CLAIMS COMMISSION, BBSR SRIDHAR KUMAR SETHI VS STATE OF ODISHA	SUBHENDU KAR VS	// // 0 //
410	D-WP(C)/3273/2024	M/S. INDIRA GANDHI INSTITUTE OF PHARMACEUTICAL SCIENCES VS CIT (EXEMPTION), HYDERABAD	KAJAL SAHOO VS	// 0 //
411	D-WP(C)/3274/2024	SOUMYAJIT CHAMPATI VS STATE OF ODISHA	BISWAJIT NAYAK VS	// 0 //
412	D-WP(C)/3277/2024	SHANTI COLLEGE OF NURSING BSC, BALICHANDRAPUR, JAJPUR VS DIRECTORATE OF MEDICAL EDUCATION AND TRAINING, ODISHA	PAMI RATH VS	// 0 //
413	D-WP(C)/3279/2024	VISA COKE LTD., JAJPUR VS CHIEF SECY. ODISHA CUM CHAIRMAN, ODISHA STATE POLLUTION CONTROL BOARD, BBSR	ABHISHEK DASH VS	// 0 //
414	D-WP(C)/3280/2024	MANIKESWARI BISTHAPITA COMMITTEE, SUNDARGARH VS MAHANADI COALFIELDS LTD., SUNDARGARH	SAGARIKA SAHOO VS	// 0 //
415	D-WP(C)/3281/2024	M/S. TANUJARANI KHUNTIA, BBSR VS ADDL. STATE TAX OFFICER, BBSR	DAITARI BEHERA VS	// 0 //
416	D-WP(C)/3285/2024	JATIN MOHANTY VS ELECTION COMMISSION OF INDIA	SURYA KANTA PARHI VS	// 0 //
417	D-WP(C)/3291/2024	BHAIRABI CLUB KURUMPADA, KHORDHA VS THE PRINCIPAL CHIEF COMMNR. OF INCOME TAX, BBSR	JAGAMOHAN PATTANAIAK VS	// 0 //
418	D-WP(C)/3305/2024	GANESH PRADHAN VS SPL. LAND ACQUISITION OFFICER, SAMBALPUR	RABINDRA NATH DEBATA VS	// 0 //
419	D-WPCRL/2180/2024	NANDINI BEHERA VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	//0 0 //

ORISSA HIGH COURT

FILING REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
420	D-ABLAPL/2099/2024	SUDAM NATH VS STATE OF ODISHA	SARADA PRASAD DASH VS	MARSHAGHAI /541 /2023 () //
421	D-ABLAPL/2100/2024	MANAJIT JAYASWAL @ MAJIT JAISWAL VS STATE OF ODISHA	AJIT KUMAR RAUT VS	AIRPORT P.S. /118 /2023 () //
422	D-ABLAPL/2102/2024	L. VENKATESH @ LENKA VENKATESH VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	RAYAGADA TOWN /318 /2023 () //
423	D-ABLAPL/2103/2024	GOBINDA SA VS STATE OF ODISHA	UMA SHANKAR PATEL VS	SUNDARGARH TOWN /147 /2023 () //
424	D-ABLAPL/2110/2024	GANGADHAR BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	MAHILA P.S. BUXIBAZAR /31 /2001 () //
425	D-ABLAPL/2111/2024	PRADEEP BEHERA @PINKU MUDULI @ DAS @ BEHERA VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	JAJPUR TOWN /285 /2016 () //
426	D-ABLAPL/2114/2024	DIPAK LENKA @DEEPAK LENKA VS STATE OF ODISHA	SAILABALA JENA VS	JENAPUR /1 /2024 () //
427	D-ABLAPL/2115/2024	PRAVAKAR SAMAL VS STATE OF ODISHA	SARADA PRASAD DASH VS	/ /0 () //
428	D-ABLAPL/2119/2024	LALATENDU DAS @ BUBU VS STATE OF ODISHA	SRIKANTA PANDA VS	CHANDAKA P.S. /2 /2024 () //
429	D-ABLAPL/2123/2024	SANJUKTA SAHU VS STATE OF ODISHA(VIG.)	PRINCE PATNAIK VS	BHUBANESWAR VIGILANCE /37 /2023 () //
430	D-ABLAPL/2124/2024	JAYAKRUSHNA MALLIK VS STATE OF ODISHA	KHIROD KUMAR SWAIN VS	BHUBAN /248 /2022 () //
431	D-ABLAPL/2132/2024	SUNIL KUMAR DALAI @ SUNIL DALAI	ANIRUDHA DAS	BALLIGUDA /82 /2021

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FILING REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
432	D-ABLAPL/2133/2024	STATE OF ODISHA BICHITRA DALAI @ DALEI	ANIRUDHA DAS	// BALLIGUDA /82 /2021
		VS	VS	()
433	D-ABLAPL/2137/2024	STATE OF ODISHA JOGI RAJARATNAM	AKSHAYA KUMAR PANDEY	// KASINAGAR /5 /2024
		VS	VS	()
434	D-ABLAPL/2138/2024	STATE OF ODISHA BANSIDHAR BARIK	DEEPAK KU SAHOO	// KUDANAGARI /28 /2024
		VS	VS	()
435	D-ABLAPL/2139/2024	STATE OF ODISHA PAPU MALLIK	DEEPAK KU SAHOO	// DERABIS /288 /2023
		VS	VS	()
436	D-ABLAPL/2141/2024	STATE OF ODISHA BIJAY PRADHAN	KULDEEP MOHANTY	// / /0
		VS	VS	()
437	D-ABLAPL/2144/2024	STATE OF ODISHA KANHU CHARAN ROUT	PARTHA SARATHI NAYAK	// BHANDARIPOKHARI /465 /2023
		VS	VS	()
438	D-ABLAPL/2145/2024	STATE OF ODISHA ATUL KUMAR DOKANIA	SIDHARTH PRASAD DAS	// / /0
		VS	VS	()
439	D-ABLAPL/2152/2024	STATE OF ODISHA DIBYAHUTI RAY	BIJAYA KUMAR BEHERA (1)	// JAJPUR TOWN /7 /2024
		VS	VS	()
440	D-ABLAPL/2153/2024	STATE OF ODISHA CHINMAY @ CHINMAYA KUMAR BEHERA	PULAKESH MOHANTY	// RAMBHA (KHALLIKOTE) /731 /2023
		VS	VS	()
441	D-ABLAPL/2154/2024	STATE OF ODISHA JAYASHREE BISWAL	BIKRAM RATH	// GURUDIJHATIA /175 /2022
		VS	VS	()
442	D-ABLAPL/2155/2024	STATE OF ODISHA MANASI MANOHARI	KARTIK CHANDRA TRIPATHY	// JAJPUR SADAR /9 /2024
		VS	VS	()

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
443	D-ABLAPL/2157/2024	STATE OF ODISHA GANGADHAR SAHU @ GANGA SAHU VS	SAKTI PRSAD DAS VS	// KHANDAGIRI P.S. /390 /2023 ()
444	D-ABLAPL/2158/2024	STATE OF ODISHA RAMAKANTA NAYAK VS	ANIMESH MOHANTY VS	// PIRAHAT P.S /79 /2023 ()
445	D-ABLAPL/2159/2024	STATE OF ODISHA NIBEDITA BEHERA @ LIPA BEHERA VS	SATYABRATA MAHAPATRA VS	// ASTARANGA /19 /2024 ()
446	D-ABLAPL/2161/2024	STATE OF ODISHA GOUTAM DAS PANAKA VS	TUKUNA KUMAR MISHRA VS	// UMERKOTE /333 /2023 ()
447	D-ABLAPL/2163/2024	STATE OF ODISHA SANJU BHOI VS	ARJUNA CHARANA BEHERA VS	// BANGOMUNDA /8 /2014 ()
448	D-ABLAPL/2164/2024	STATE OF ODISHA ISWAR BHOI VS	ARJUNA CHARANA BEHERA VS	// BANGOMUNDA /9 /2014 ()
449	D-ABLAPL/2168/2024	STATE OF ODISHA ATMAPRAKASH GAJENDRA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /189 /2023 ()
450	D-ABLAPL/2169/2024	STATE OF ODISHA PARAMANANDA SAHOO VS	PRADIPTA BEURA VS	// ATHGARH /24 /2024 ()
451	D-ABLAPL/2170/2024	STATE OF ODISHA JAVID KHAN VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /31 /2024 ()
452	D-ABLAPL/2171/2024	STATE OF ODISHA YUDHISTIRA BEHERA VS	SAMARENDRA BAHADUR VS	// BHANJPUR /260 /2023 ()
453	D-ABLAPL/2172/2024	STATE OF ODISHA HEMAKANTA BEHERA @ NANDA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /770 /2023 () //

ORISSA HIGH COURT

FILING REPORT AS ON :22/01/2024

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
454	D-ABLAPL/2173/2024	ANIL KUMAR SONI VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	CDA-II /4 /2024 () //
455	D-ABLAPL/2174/2024	MOHAN MAJHI VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	ORKEL /422 /2023 () //
456	D-ABLAPL/2175/2024	SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /235 /2023 () //
457	D-ABLAPL/2176/2024	SURYAKANTA SAHU VS STATE OF ODISHA	SAROJ KUMAR PADHY VS	AMBABHONA /181 /2023 () //
458	D-ABLAPL/2178/2024	MITI @ SUSIL SENAPATI @ NAYAK VS STATE OF ODISHA	AKSHAYA KUMAR NAYAK VS	BIDANASI /303 /2023 () //
459	D-ABLAPL/2186/2024	PRADIP KUMAR SAHOO @ PRADEEP VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	PIPLI /168 /2019 () //
460	D-ABLAPL/2188/2024	DEEPAK MALLICK VS STATE OF ODISHA	SUBASH CHANDRA ACHARYA VS	MARSHAGHAI /2 /2024 () //
461	D-ABLAPL/2189/2024	BANDANA RANI MOHAPATRA VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	BADACHANA /251 /2023 () //
462	D-ABLAPL/2191/2024	RADHA RANI KAR VS STATE OF ODISHA	ASIT KUMAR JENA VS	BADACHANA /372 /2023 () //
463	D-ABLAPL/2194/2024	DIBAKAR KHATUA VS STATE OF ODISHA	BIKRAM CHANDRA GHADAI VS	KAMARDA /2 /2024 () //
464	D-ABLAPL/2196/2024	MUKESH KUMAR SAHOO VS STATE OF ODISHA	UMA CHARAN MISHRA VS	MAHILA P.S.(BBSR) /13 /2024 () //
465	D-ABLAPL/2197/2024	UMESH PRADHAN	PRAHALLAD SAHU	BOUDH /303 /2021

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
466	D-ABLAPL/2199/2024	STATE OF ODISHA RANGA@ RANGADHAR MAJHI	ANIMESH MOHANTY	// PIRAHAT P.S /79 /2023
		VS	VS	()
467	D-ABLAPL/2200/2024	STATE OF ODISHA FAKIR BEHERA	MANAS KUMAR CHAND	// BOLAGARH P.S. /10 /2022
		VS	VS	()
468	D-ABLAPL/2203/2024	STATE OF ODISHA SAILENDRA KUMAR PRADHAN	MANAS KUMAR CHAND	// KENDRAPARA SADAR /37 /2024
		VS	VS	()
469	D-ABLAPL/2209/2024	STATE OF ODISHA MITHUN CHOUDHURY @ KRUSHNA CHOUDHURY	JUGALA KISHORE PANDA	// PURUNAKATAK /201 /2023
		VS	VS	()
470	D-ABLAPL/2211/2024	STATE OF ODISHA RASHMIRANJAN DHAL	PRADEEP KUMAR DAS	// PIRAHAT P.S /20 /2024
		VS	VS	()
471	D-ABLAPL/2213/2024	STATE OF ODISHA DEBENDRA NAYAK	PRADEEP KUMAR DAS	// PIRAHAT P.S /20 /2024
		VS	VS	()
472	D-ABLAPL/2217/2024	STATE OF ODISHA DEBENDRA NAYAK @ BADAL	PRADEEP KUMAR DAS	// PIRAHAT P.S /18 /2024
		VS	VS	()
473	D-ABLAPL/2218/2024	STATE OF ODISHA RADHAMANI BEHERA @ RADHA BEHERA	HRUDANANDA MOHAPATRA	// ASTARANGA /244 /2023
		VS	VS	()
474	D-ABLAPL/2219/2024	STATE OF ODISHA GOPINATH SETHI	DEBADATTA MOHANTY	// TARBHA /159 /2021
		VS	VS	()
475	D-ABLAPL/2224/2024	STATE OF ODISHA SK. KUMURUDDIN	AMULYA RATNA PANDA	// BALIAPAL /17 /2024
		VS	VS	()
476	D-ABLAPL/2227/2024	STATE OF ODISHA PRITAM KUMAR NAYAK @ RAJA	TUKUNA KUMAR MISHRA	// KHATIGUDA /108 /2023
		VS	VS	()

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
477	D-ABLAPL/2233/2024	STATE OF ODISHA BABULI BHUJABAL VS	ACHYUTANANDA PATTANAİK VS	// JANKIA P.S. /395 /2022 ()
478	D-ABLAPL/2235/2024	STATE OF ODISHA MAMATA PRADHAN VS	SURYAKANTA DWIBEDI VS	// RANPUR /318 /2022 ()
479	D-ABLAPL/2237/2024	STATE OF ODISHA SRIKANTA MALLICK @ SHRIKANT MALLICK VS	SURYAKANTA DWIBEDI VS	// BALLIGUDA /182 /2023 ()
480	D-ABLAPL/2238/2024	STATE OF ODISHA DILIP KUMAR PRADHAN @ GOPI VS	BIPIN KUMAR NAYAK VS	// KONARK /5 /2024 ()
481	D-ABLAPL/2240/2024	STATE OF ODISHA SHASHIKANTA DAS VS	BASANTA KUMAR DAS VS	// REMUNA /227 /2023 ()
482	D-ABLAPL/2242/2024	STATE OF ODISHA BATAKRUSHNA NAYAK VS	BASANTA KUMAR DAS VS	// BARIPADA TOWN /34 /2024 ()
483	D-ABLAPL/2245/2024	STATE OF ODISHA SUMANTA NAIK VS	SNEHASISH BEHERA VS	// DHENKANAL SADAR /726 /2023 ()
484	D-ABLAPL/2248/2024	STATE OF ODISHA GITANJALI DIGAL VS	PRAMOD CHANDRA SEJPADA VS	// PHIRINGIA /106 /2021 ()
485	D-ABLAPL/2250/2024	STATE OF ODISHA MINATI SAHOO VS	SATYAJIT DAS VS	// CHANDAKA P.S. /126 /2023 ()
486	D-ABLAPL/2251/2024	STATE OF ODISHA SK. SAFIRUDDIN VS	SURYAKANTA DASH VS	// JALESWAR /278 /2023 ()
487	D-ABLAPL/2254/2024	STATE OF ODISHA SRIMANTA TANTY VS STATE OF ODISHA	LAXMINARAYAN PATEL VS	// BELPAHAR /243 /2023 () //

ORISSA HIGH COURT

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
488	D-ABLAPL/2256/2024	LIPU @ SATYA RANJAN DHALA VS STATE OF ODISHA	BIKASH KUMAR DASH VS	HIRAKUD /10 /2024 () //
489	D-ABLAPL/2259/2024	RAMESH CHANDRA CHANDA VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 () //
490	D-ABLAPL/2262/2024	MAHADEV PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MISHRA VS	JUJUMURA /14 /2024 () //
491	D-ABLAPL/2263/2024	BIKASH NAYAK VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	BELLAGUNTHA /526 /2023 () //
492	D-ABLAPL/2265/2024	DEELIP KUMAR NAIK VS STATE OF ODISHA	ANUP UDAYA SENAPATI VS	AIR FIELD P.S. /2 /2024 () //
493	D-ABLAPL/2266/2024	SUNIL SAHU @ SUNIL KUMAR SAHU VS STATE OF ODISHA	KABIR KUMAR JENA VS	K.NUAGAON /14 /2024 () //
494	D-ABLAPL/2269/2024	CHATRUBHUJA SAHANI @ BABU SAHANI VS STATE OF ODISHA	DEBASNAN DAS VS	CHAULIAGANJA /20 /2024 () //
495	D-ABLAPL/2271/2024	MINATI SAHOO VS STATE OF ODISHA	SATYAJIT DAS VS	CHANDAKA P.S. /127 /2023 () //
496	D-ABLAPL/2272/2024	SATYAJIT PATTNAIK VS STATE OF ODISHA	SAMVIT MOHANTY VS	KHARABEL NAGAR P.S. /197 /2023 () //
497	D-ABLAPL/2273/2024	RAKESH SETHI VS STATE OF ODISHA	SUNIL KUMAR PALAI VS	BADABAZAR /300 /2023 () //
498	D-ABLAPL/2274/2024	RAMAKRUSHNA MOHARANA VS STATE OF ODISHA	KABIRAJ PRADHAN VS	BANAPUR P.S. /6 /2024 () //
499	D-ABLAPL/2275/2024	AJAY KUMAR NAYAK	BISWARANJAN MAHARATHA	ANGUL TOWN /377 /2015

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
500	D-ABLAPL/2280/2024	VS STATE OF ODISHA B. BIJAYA PATRA	VS SUNIL KUMAR PALAI	() // KHALLIKOTE /908 /2023
501	D-ABLAPL/2281/2024	VS STATE OF ODISHA SANGRAM KESHARI MOHANTY	VS KISHORE KUMAR MISHRA	() // BAIDYANATHPUR /317 /2022
		VS STATE OF ODISHA	VS	() //

ORISSA HIGH COURT

MISC CASES FILED on :22/01/2024

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-WPCRL/163/2023 WPCRL/163/2023	KEJURAM BIBHAR MP	SATYANARAYAN MISHRA	2/2024
2	D-GUAP/3275/2024 GUAP/ /	PRIYADARSHINI SENAPATI MP	BIBEKANANDA BHUYAN	2/2024
3	D-GUAP/3275/2024 GUAP/ /	PRIYADARSHINI SENAPATI MP	BIBEKANANDA BHUYAN	3/2024
4	D-CRLMP/2117/2024 CRLMP/ /	PRIYARANJAN DASH MP	AMITAV TRIPATHY	12/2024
5	D-CRLMP/2210/2024 CRLMP/ /	UMESH PRASAD GURU MP	PABITRA KUMAR NAYAK	13/2024
6	D-CMAPL/3018/2024 CMAPL/ /	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	15/2024
7	D-CONTC/5561/2022 CONTC/5561/2022	MOHAN BEHERA MP	M/S.JAYADEBA BEHERA,BHAGABAN MOHANTY,B.MOHARANA	23/2024
8	D-CONTC/353/2024 CONTC/ /	GOURANGA CHARAN PAHI MP	PRAFULLA KUMAR MOHAPATRA	24/2024
9	D-MATA/3119/2024 MATA/ /	AMAR PRATAP SATPATHY MP	PARTHA SARATHI NAYAK	24/2024
10	D-MATA/3197/2024 MATA/ /	SASMITA DAS MP	TUSAR KUMAR MISHRA	25/2024
11	D-CONTC/9702/2023 CONTC/9702/2023	KHULANA JENA MP	SOMA PATNAIK	25/2024
12	D-RVWPET/3003/2024 RVWPET/ /	STATE OF ODISHA MP	BIPLAB MOHANTY,A.G.A	25/2024
13	D-RVWPET/3294/2024 RVWPET/ /	SAURABH KUMAR, DIRFECTOR, In2IT TECHNOLOGIES PVT. BLSWAL MP	ANIL KUMAR BISWAL	26/2024
14	D-MATA/3264/2024 MATA/ /	PURAJIT MISHRA MP	PRAVAT KUMAR MOHANTY	26/2024
15	D-LAA/3000/2024 LAA/ /	SUB COLLECTOR CUM CHAIRMAN, REGULATORY MARKET COMMITTEE, SAMBALPUR MP	JULIANTA	30/2024
16	D-RPFAM/451/2023 RPFAM/451/2023	SUMANTA KUMAR SAHU MP	SIDHARTH PRASAD DAS	31/2024
17	D-LAA/3000/2024 LAA/ /	SUB COLLECTOR CUM CHAIRMAN, REGULATORY MARKET COMMITTEE, SAMBALPUR MP	JULIANTA	31/2024
18	D-RPFAM/3283/2024 RPFAM/ /	GAJENDRA KUMAR DASH MP	BIJAY KUMAR MISHRA	32/2024
19	D-LAA/3000/2024 LAA/ /	SUB COLLECTOR CUM CHAIRMAN, REGULATORY MARKET COMMITTEE, SAMBALPUR MP	JULIANTA	32/2024
20	D-FAO/3233/2024 FAO/ /	MANAGER(LEGAL) CHOLAMANDALAM SOVENETARY INSURANCE CO.LTD., BBSR MP	MOHANTY	58/2024
21	D-CRLREV/2205/2024 CRLREV/ /	KSHANAPRAVA PANDA MP	HRUDANANDA MOHAPATRA	59/2024
22	D-FAO/3242/2024 FAO/ /	MANAGER LEGAL, M/S. BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD., BBSR MP	GENERAL	59/2024
23	D-CRLREV/2278/2024 CRLREV/ /	BISHNU MOHAN MOHAPATRA MP	SATYAJIT MOHAPATRA	60/2024
24	D-FAO/3269/2024 FAO/ /	SAPTAGIRI REAL ESTATE PVT.LTD. MP	SOUMYAJYOTI BISWAL	60/2024
25	D-CRLREV/2278/2024 CRLREV/ /	BISHNU MOHAN MOHAPATRA MP	SATYAJIT MOHAPATRA	61/2024
26	D-CRLREV/2278/2024	BISHNU MOHAN MOHAPATRA	SATYAJIT MOHAPATRA	

27	CRLREV/ / D-CRLREV/2279/2024	MP SURYAKANTA BEHERA	JNYANANANDA PANDA	62/2024
28	CRLREV/ / D-CRLREV/2279/2024	MP SURYAKANTA BEHERA	JNYANANANDA PANDA	63/2024
29	CRLREV/ / D-CRLREV/2279/2024	MP SURYAKANTA BEHERA	JNYANANANDA PANDA	64/2024
30	CRLREV/ / D-CRLREV/2279/2024	MP SURYAKANTA BEHERA	JNYANANANDA PANDA	65/2024
31	CMP/ / D-CMP/3035/2024	MP RUPAKANTA SAHU	SAIBRATA RATH	66/2024
32	CMP/ / D-CMP/3035/2024	MP RUPAKANTA SAHU	SAIBRATA RATH	71/2024
33	CMP/ / D-CMP/3088/2024	MP RADHAMOHAN SAHU	KRUPASINDHU SAHOO	72/2024
34	CMP/ / D-CMP/3122/2024	MP MOHAMMAD ANJUM PARVEJ @ ANJUM PARVEJ	POKHELANANDA SAHU	73/2024
35	CMP/ / D-CMP/3130/2024	MP SRIKANTA BEHERA	NIRANJAN LENKA	74/2024
36	CMP/ / D-CMP/3182/2024	MP LAXMIPRIYA RATHA	SMITA RANJAN PATNAIK	75/2024
37	CMP/ / D-CMP/3184/2024	MP RABINDRA BARAL	ALOK KUMAR PANDA	76/2024
38	CMP/ / D-CMP/3220/2024	MP HARIBANDHU GUNTHA	SURYAKANTA DASH	77/2024
39	CMP/ / D-CMP/1191/2022	MP CHITTARANJAN MOHAPATRA	ABHIJIT DAS	78/2024
40	CMP/ / D-CMP/3267/2024	MP BAIJAYANTI PRADHAN	BIBEKANANDA BHUYAN	79/2024
41	RSA/ / D-RSA/194/2012	MP GUMPU SIMHADRI and ANR.	M/S.PRASANNA K.MISHRA	80/2024
42	RSA/ / D-RSA/3115/2024	MP RAJKISHOR NAIK	JAGAJIT PANDA	81/2024
43	RSA/ / D-RSA/321/2023	MP GAGAN BIHARI SAHOO	BIBEKANANDA BHUYAN	82/2024
44	RSA/ / D-RSA/146/2016	MP SARBESWAR PARIDA		83/2024
45	RSA/ / D-RSA/3129/2024	MP GHUNGURI PALAI	MAHESWAR MOHANTY	84/2024
46	RSA/ / D-RSA/3129/2024	MP GHUNGURI PALAI	MAHESWAR MOHANTY	85/2024
47	RSA/ / D-RSA/3129/2024	MP GHUNGURI PALAI	MAHESWAR MOHANTY	86/2024
48	RSA/ / D-RSA/208/2023	MP SENGELSINGH C.R. SOREN	H.N.TRIPATHY	87/2024
49	BLAPL/ / D-BLAPL/11602/2023	MP DURGA CHARAN DAS	SANJIB KUMAR BHANJADEO	88/2024
50	RSA/ / D-RSA/2980/2024	MP BENU SAHOO@BENUDHAR SAHOO	NIRANJAN SINGH (1)	88/2024
51	BLAPL/ / D-BLAPL/12782/2023	MP ASISH KHAN		89/2024
52	BLAPL/ / D-BLAPL/2130/2024	MP MD. ARBAJ	UNMESH CHANDRA JENA	89/2024
53	RSA/ / D-RSA/216/2017	MP CHUDAMANI SAHU	M/S.SURYAKANTA DASH	90/2024
54	RSA/ / D-RSA/216/2017	MP CHUDAMANI SAHU	M/S.SURYAKANTA DASH	90/2024
55	BLAPL/ / D-BLAPL/14127/2023	MP KANHU CHARAN KANHAR	SUJATA JENA	91/2024
56	RSA/ / D-RSA/210/2023	MP SEEMA PANI	AJODHYA RANJAN DASH	91/2024
57	BLAPL/ / D-BLAPL/10111/2023	MP FAKIRA PADHAN		92/2024

58	D-BLAPL/14308/2023 BLAPL/14308/2023	SUBHA KANTA BEHERA MP		93/2024
59	D-BLAPL/11443/2023 BLAPL/11443/2023	BABULI @ JNYANA RANJAN NAYAK MP	PRASANTA KUMAR NANDA	94/2024
60	D-BLAPL/13095/2022 BLAPL/13095/2022	HEMANTA KUMAR MISTRI MP		95/2024
61	D-BLAPL/13209/2023 BLAPL/13209/2023	RAMA @ RAMA MURTY KIRSANI MP	SURYAKANTA DASH	96/2024
62	D-BLAPL/9925/2023 BLAPL/9925/2023	DEBDEEP PANDA @ DEBJEET PANDA MP		97/2024
63	D-MACA/3015/2024 MACA/ /	SURESH KUMAR MAHANTA MP	PRADEEP KUMAR MISHRA	131/2024
64	D-MACA/3016/2024 MACA/ /	NARASINGH MAHANTA MP	PRADEEP KUMAR MISHRA	132/2024
65	D-MACA/3016/2024 MACA/ /	NARASINGH MAHANTA MP	PRADEEP KUMAR MISHRA	133/2024
66	D-MACA/3019/2024 MACA/ /	PRATIMA DASH MP	PRADEEP KUMAR MISHRA	134/2024
67	D-MACA/1931/2024 MACA/ /	M/S. D.M., ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	135/2024
68	D-MACA/3078/2024 MACA/ /	SUJETA KUMAR PARIDA @ SUJETA PARIDA MP	PRAFULLA KUMAR MOHAPATRA	136/2024
69	D-MACA/3108/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	137/2024
70	D-MACA/3116/2024 MACA/ /	D.M., M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	138/2024
71	D-MACA/3164/2024 MACA/ /	PUSHPA JHA MP	PARAMANANDA MISHRA	139/2024
72	D-MACA/3187/2024 MACA/ /	SUBRATA JENA MP	GOPAL KRISHNA NAYAK	140/2024
73	D-MACA/1916/2024 MACA/ /	D.M. (D.O. II), M/S. ORIENTAL INSURANCE CO. LTD. MP	SOMNATH ROY	141/2024
74	D-MACA/1074/2023 MACA/1074/2023	NEW INDIA ASSURANCE COMPANY LTD. MP	ADAM ALI KHAN	142/2024
75	D-MACA/1075/2023 MACA/1075/2023	NEW INDIA ASSURANCE COMPANY LTD. MP	ADAM ALI KHAN	143/2024
76	D-MACA/1076/2023 MACA/1076/2023	NEW INDIA ASSURANCE COMPANY LTD. MP	ADAM ALI KHAN	144/2024
77	D-MACA/3222/2024 MACA/ /	DIVISIONAL MANAGER, ORIENTAL INSURANCE COMPANY LTD., MP	SOMNATH ROY, SAMBALPUR	145/2024
78	D-MACA/946/2023 MACA/946/2023	D.M., M/S. NEW INDIA ASSURANCE CO. LTD. MP	ADAM ALI KHAN	146/2024
79	D-MACA/3228/2024 MACA/ /	ORIENTAL INSURANCE CO.LTD. MP	RIMJHIMBALA PATI	147/2024
80	D-MACA/3250/2024 MACA/ /	G.M., TATA AIG GENERAL INSURANCE COMPANY LTD. MP	ADAM ALI KHAN	148/2024
81	D-MACA/3255/2024 MACA/ /	ORIENTAL INSURANCE COMPANY LTD., MP	BHISM ALI KHAN	149/2024
82	D-MACA/3260/2024 MACA/ /	MANAGER (T/P/CELL), M/S. NEW INDIA ASSURANCE COMPANY LTD., MP	SOMNATH ROY, CUTTACK	150/2024
83	D-CRLMC/2877/2023 CRLMC/2877/2023	BISHNU BHARASAGAR MP		162/2024
84	D-CRLMC/2116/2024 CRLMC/ /	SARAT SAHOO MP	ARIJEET MISHRA	163/2024
85	D-CRLMC/2122/2024 CRLMC/ /	BISWAJIT MISHRA MP	RAJIB LOCHAN PATTNAIK	164/2024
86	D-ABLAPL/12175/2023 ABLAPL/12175/2023	BIJAYALAXMI DASH MP		165/2024
87	D-CRLA/1115/2024 CRLA/ /	HAREKRUSHNA SAHU MP	BHARAT JALLI	165/2024
88	D-CRLMC/2148/2024 CRLMC/ /	DIBYAHUTI RAY MP	BIJAYA KUMAR BEHERA 1	165/2024
89	D-ABLAPL/12881/2022	ABHIMANYU MALIK	JAGRUTI BARIK	

	ABLAPL/12881/2022	MP		166/2024
90	D-CRLA/1167/2024 CRLA/35/2024	DURYODHAN GHASI MP	NAMITA NAIK	166/2024
91	D-CRLMC/699/2023 CRLMC/699/2023	HURISKESH SWAIN@HRUSIKESH@BAPUN MP	PRADIPTA BEURA	166/2024
92	D-CRLA/2147/2024 CRLA/ /	SURAJ MAREI @ SAROJ MAREI MP	SUNIL KUMAR PANDA	167/2024
93	D-ABLAPL/13738/2023 ABLAPL/13738/2023	SANJAY KUMAR RAY @ BAPI MP		167/2024
94	D-CRLMC/2206/2024 CRLMC/ /	BAPINA @ SAMBIT JENA MP	TUSAR KUMAR MISHRA	167/2024
95	D-ABLAPL/6779/2023 ABLAPL/6779/2023	BHARAT BHUSAN SWAIN MP		168/2024
96	D-CRLMC/2206/2024 CRLMC/ /	BAPINA @ SAMBIT JENA MP	TUSAR KUMAR MISHRA	168/2024
97	D-CRLA/2147/2024 CRLA/ /	SURAJ MAREI @ SAROJ MAREI MP	SUNIL KUMAR PANDA	168/2024
98	D-CRLA/1167/2024 CRLA/35/2024	DURYODHAN GHASI MP	NAMITA NAIK	169/2024
99	D-ABLAPL/14264/2023 ABLAPL/14264/2023	BRAJA CHRISTIAN @ BRAJA HARIJAN MP		169/2024
100	D-CRLMC/2234/2024 CRLMC/ /	MOHAN MOHANTA MP	ASHUTOSH MOHANTA	169/2024
101	D-CRLA/1167/2024 CRLA/35/2024	DURYODHAN GHASI MP	NAMITA NAIK	170/2024
102	D-CRLMC/4884/2023 CRLMC/4884/2023	PRASANTA PUHAN@BULA MP	LAXMINARAYAN PATEL	170/2024
103	D-ABLAPL/15408/2023 ABLAPL/15408/2023	RAKESH JENA MP		170/2024
104	D-CRLMC/2264/2024 CRLMC/ /	BANAMBAR SAHU MP	SURYA NARAYAN BISWAL	171/2024
105	D-CRLA/2177/2024 CRLA/ /	MOHAN KUMAR BHUYAN MP	GOKULANANDA MOHAPATRA	171/2024
106	D-ABLAPL/2569/2022 ABLAPL/2569/2022	BIDESI BEHERA MP		171/2024
107	D-CRLA/2177/2024 CRLA/ /	MOHAN KUMAR BHUYAN MP	GOKULANANDA MOHAPATRA	172/2024
108	D-CRLMC/4308/2023 CRLMC/4308/2023	KRUSHNA SWAIN MP		172/2024
109	D-ABLAPL/5588/2022 ABLAPL/5588/2022	LABA DAS MP		172/2024
110	D-CRLMC/2284/2024 CRLMC/ /	SURENDRA DASH MP	JYOTIRMAYA SAHOO	173/2024
111	D-CRLA/2190/2024 CRLA/ /	RABINDRA SWAIN MP	GOPAL KRISHNA NAYAK	173/2024
112	D-ABLAPL/10126/2023 ABLAPL/10126/2023	AMIT BARDHAN MP		173/2024
113	D-CRLA/2190/2024 CRLA/ /	RABINDRA SWAIN MP	GOPAL KRISHNA NAYAK	174/2024
114	D-ABLAPL/9720/2023 ABLAPL/9720/2023	MAJESH SABAR MP		174/2024
115	D-CRLA/2190/2024 CRLA/ /	RABINDRA SWAIN MP	GOPAL KRISHNA NAYAK	175/2024
116	D-CRLA/2201/2024 CRLA/ /	ASHOK KUMAR NAYAK MP	PUSPAMITRA MOHAPATRA	176/2024
117	D-CRLA/2201/2024 CRLA/ /	ASHOK KUMAR NAYAK MP	PUSPAMITRA MOHAPATRA	177/2024
118	D-CRLA/2201/2024 CRLA/ /	ASHOK KUMAR NAYAK MP	PUSPAMITRA MOHAPATRA	178/2024
119	D-CRLA/2236/2024 CRLA/ /	RAJENDRA PRUSTY MP	DEVASHIS PANDA	179/2024
120	D-CRLA/2236/2024 CRLA/ /	RAJENDRA PRUSTY MP	DEVASHIS PANDA	180/2024

121	D-CRLA/2247/2024 CRLA/ /	PRATAP KISHORE CHHOTRAY MP	DEBA PRASAD DAS	181/2024
122	D-CRLA/2247/2024 CRLA/ /	PRATAP KISHORE CHHOTRAY MP	DEBA PRASAD DAS	182/2024
123	D-CRLA/419/2019 CRLA/419/2019	BISWANATH MOHAPATRA MP	DEBASNAN DAS	183/2024
124	D-WA/2997/2024 WA/ /	STATE OF ODISHA MP	SUVASHISH PATTANAIAK,A.G.A	243/2024
125	D-WA/2997/2024 WA/ /	STATE OF ODISHA MP	SUVASHISH PATTANAIAK,A.G.A	244/2024
126	D-WA/2997/2024 WA/ /	STATE OF ODISHA MP	SUVASHISH PATTANAIAK,A.G.A	245/2024
127	D-WA/1752/2023 WA/1752/2023	STATE OF ODISHA MP	SASWAT DAS,A.G.A	246/2024
128	D-WA/3121/2023 WA/3121/2023	YUDHISTHIRA SETHI MP	KSHIROD KUMAR SWAIN	247/2024
129	D-WA/3195/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	248/2024
130	D-WA/3195/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	249/2024
131	D-WA/3195/2024 WA/ /	STATE OF ODISHA MP	DHANANJAYA MUND,A.G.A	250/2024
132	D-WA/3212/2024 WA/ /	REETARANI PUJAHARI MP	MANOJ KUMAR MOHANTY	251/2024
133	D-WA/3212/2024 WA/ /	REETARANI PUJAHARI MP	MANOJ KUMAR MOHANTY	252/2024
134	D-WA/3203/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	253/2024
135	D-WA/3203/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	254/2024
136	D-WA/3203/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	255/2024
137	D-WA/3226/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	256/2024
138	D-WA/3226/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	257/2024
139	D-WA/3226/2024 WA/ /	STATE OF ODISHA MP	DHANANJAY MUND, A.G.A.	258/2024
140	D-WA/3240/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI, A.G.A.	259/2024
141	D-WA/3240/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI, A.G.A.	260/2024
142	D-WA/3240/2024 WA/ /	STATE OF ODISHA MP	HARIKRUSHNA PANIGRAHI, A.G.A.	261/2024
143	D-WA/3271/2024 WA/ /	SUDHANSU SEKHAR MISHRA MP	RAMANATH ACHARYA	262/2024
144	D-WP(C)/2995/2024 WP(C)/1315/2024	PUNYASHA SEEYARAM MP	DINESH KUMAR PANDA	1157/2024
145	D-WP(C)/3004/2024 WP(C)/ /	RAJ KUMAR BEHERA MP	BIRAJA PRASANNA DAS	1158/2024
146	D-WP(C)/3007/2024 WP(C)/ /	PRASHANTA KUMAR SETHI MP	AMIT KUMAR PATRA	1159/2024
147	D-WP(C)/3011/2024 WP(C)/ /	LIPSA RANI PAGADA MP	SATABDI SAMANTRAY	1160/2024
148	D-WP(C)/3014/2024 WP(C)/1287/2024	OMC, BBSR MP	PAMI RATH	1161/2024
149	D-WP(C)/3013/2024 WP(C)/ /	ANISHA ANINDITA MP	SATABDI SAMANTRAY	1162/2024
150	D-WP(C)/3017/2024 WP(C)/1255/2024	SAGARBALA DAS MP	BASUDEV PUJARI	1163/2024
151	D-WP(C)/3020/2024 WP(C)/ /	MOHAMMED HEDAYAT RABBANI MP	AMIT KUMAR PATRA	1164/2024
152	D-WP(C)/3021/2024	SUBASH CHANDRA SWAIN	BIDYADHAR MANSING	

	WP(C)/ /	MP		1165/2024
153	D-WP(C)/3027/2024	SWADHIN KUMAR SAHOO	BIDYADHAR MANSING	
	WP(C)/ /	MP		1166/2024
154	D-WP(C)/3024/2024	CHOUDHURY SAUBHAGYA MOHAN DAS	SUBHASREE MOHANTY	
	WP(C)/ /	MP		1167/2024
155	D-WP(C)/3031/2024	SNEHASISH NAYAK	SUBHASREE MOHANTY	
	WP(C)/ /	MP		1168/2024
156	D-WP(C)/3036/2024	PRIYADARSHINEE BEHERA	SUBHADUTTA ROUSTRAY	
	WP(C)/1322/2024	MP		1169/2024
157	D-WP(C)/3038/2024	M/S MACKINTOSH BURN LTD., KOLKATA	PRABODHA CHANDRA NAYAK	
	WP(C)/1309/2024	MP		1170/2024
158	D-WP(C)/3042/2024	RAMAMANI NAYAK	SWAPNIL ROY	
	WP(C)/1244/2024	MP		1171/2024
159	D-WP(C)/3044/2024	NIMAIN CHARAN DAS	PITAMBAR JENA	
	WP(C)/1304/2024	MP		1172/2024
160	D-WP(C)/3047/2024	SANTOSH KUMAR MUDULI	SAILABALA JENA	
	WP(C)/1327/2024	MP		1173/2024
161	D-WP(C)/15349/2023	GOURANG CHARAN MOHAPATRA	GOPAL PRASAD JENA	
	WP(C)/15349/2023	MP		1174/2024
162	D-WP(C)/3053/2024	PARAGA BIBHABA	SUSANTA KUMAR BARAL	
	WP(C)/1338/2024	MP		1175/2024
163	D-WP(C)/3059/2024	SABITA MOHANTY	MRUTYUNJAY MOHANTY	
	WP(C)/ /	MP		1176/2024
164	D-WP(C)/4354/2015	CHAND ALI KHAN	M/S.SUBASH CH.PUSPALAKA	
	WP(C)/4354/2015	MP		1177/2024
165	D-WP(C)/16462/2016	SUBRAT SAMANTRAY	M/S.PRABIR KU.RAY	
	WP(C)/16462/2016	MP		1178/2024
166	D-WP(C)/2577/2024	BHUBANA MOHAN PADHI	SUBASH CHANDRA ACHARYA	
	WP(C)/ /	MP		1179/2024
167	D-WP(C)/3065/2024	PRADEEP KUMAR LENKA	RAJIB RATH	
	WP(C)/ /	MP		1180/2024
168	D-WP(C)/3071/2024	MANOJ KUMAR DALEI	SATYABRATA MOHANTY (1)	
	WP(C)/ /	MP		1181/2024
169	D-WP(C)/3090/2024	SUBHASHREE PRIYADARSHINI MUDULI	GOPINATH MISHRA	
	WP(C)/ /	MP		1182/2024
170	D-WP(C)/5135/2023	MUNA SAMANTRAY		
	WP(C)/5135/2023	MP		1183/2024
171	D-WP(C)/3093/2024	BANAMALI SATAPATHY	RAMA KRISHNA BISOI	
	WP(C)/ /	MP		1184/2024
172	D-WP(C)/1952/2024	SAMEER RANJAN SAHOO	SUJATA JENA	
	WP(C)/941/2024	MP		1185/2024
173	D-WP(C)/3097/2024	GOLEKHA BIHARI MAJHI	BIJAYA KUMAR NAYAK (3)	
	WP(C)/ /	MP		1186/2024
174	D-WP(C)/22181/2020	BIBEKANANDA MOHANTY	HEMANTA KUMAR MUND	
	WP(C)/22181/2020	MP		1187/2024
175	D-WP(C)/30457/2023	DIBYAHUTI RAY	BIJAYA KUMAR BEHERA 1	
	WP(C)/30457/2023	MP		1188/2024
176	D-WP(C)/3114/2024	ABHISHEK PATI	SUKANTA KUMAR DALAI	
	WP(C)/1316/2024	MP		1189/2024
177	D-WP(C)/14936/2023	MADHUCHHANDA SAHOO	DR. JITENDRA KUMAR LENKA	
	WP(C)/14936/2023	MP		1190/2024
178	D-WP(C)/3117/2024	RAJANI PRADHAN	SIDHARTH PRASAD DAS	
	WP(C)/ /	MP		1191/2024
179	D-WP(C)/3121/2024	BS MINERALS AND ORES LLP, SUNDARGARH	SIDHARTHA DAS	
	WP(C)/1289/2024	MP		1192/2024
180	D-WP(C)/1223/2024	DR. MINAKSHI MISHRA	SUVALAXMI DEVI	
	WP(C)/493/2024	MP		1193/2024
181	D-WP(C)/3135/2024	ASUTOSH NANDA	AGASTI KANUNGO	
	WP(C)/ /	MP		1194/2024
182	D-WP(C)/3139/2024	ANIL KUMAR PRADHAN	PRADEEP KUMAR MOHAPATRA	
	WP(C)/ /	MP		1195/2024
183	D-WP(C)/9122/2022	SIDHARTHA SANKAR ROUT		
	WP(C)/9122/2022	MP		1196/2024

184	D-WP(C)/2030/2022 WP(C)/2030/2022	BAIDYUTIKA DAS MP		1197/2024
185	D-WP(C)/38364/2023 WP(C)/38364/2023	KHALLI BEHERA MP	PRAMOD KISHORE CHAND	1198/2024
186	D-WP(C)/11831/2012 WP(C)/11831/2012	NARAHARI MALIK and ORS MP	MR.SANGRAMJIT PANDA	1199/2024
187	D-WP(C)/3146/2024 WP(C)/ /	ALIJAN KHAN MP	SANJIB KUMAR SAHU	1200/2024
188	D-WP(C)/3145/2024 WP(C)/ /	PRABODHA CHANDRA PRADHAN MP	BHABANI SANKAR TRIPATHY (1)	1201/2024
189	D-WP(C)/3150/2024 WP(C)/ /	PRIYANKA SHAW MP	BIBHUTI BHUSAN MISHRA	1202/2024
190	D-WP(C)/3153/2024 WP(C)/ /	SAMIR KUMAR DETHI MP	GOPAL PRASAD JENA	1203/2024
191	D-WP(C)/3156/2024 WP(C)/ /	GYAN CHAND BHUYAN MP	BRAHMANANDA TRIPATHY	1204/2024
192	D-WP(C)/3158/2024 WP(C)/ /	M/S RASHEELA ENTERPRISES PVT. LTD., MP	BORAMPUR PRASAD PANDA	1205/2024
193	D-WP(C)/3160/2024 WP(C)/ /	SARTHAK KUMAR SAHA MP	SUSANTA SEKHAR MOHAPATRA	1206/2024
194	D-WP(C)/3161/2024 WP(C)/ /	SAROJ BEHERA MP	KALPATARU ROUT	1207/2024
195	D-WP(C)/3163/2024 WP(C)/ /	DEEPAK KUMAR JENA MP	RASHMI KANTA ACHARYA	1208/2024
196	D-WP(C)/3165/2024 WP(C)/ /	RAKESH KUMAR RATH MP	SUSANTA SEKHAR MOHAPATRA	1209/2024
197	D-WP(C)/42947/2023 WP(C)/42947/2023	MRUTYUNJAYA JENA MP		1210/2024
198	D-WP(C)/3169/2024 WP(C)/ /	BISHWAJIT LENKA MP	SUSANTA SEKHAR MOHAPATRA	1211/2024
199	D-WP(C)/42958/2023 WP(C)/42958/2023	DEBASINEE PRUSTY MP		1212/2024
200	D-WP(C)/3171/2024 WP(C)/ /	BINAY BHUSAN BIBHAR MP	GOKULANANDA MOHAPATRA	1213/2024
201	D-WP(C)/3172/2024 WP(C)/ /	SANJIB KUMAR JENA MP	AMIT PRASAD BOSE	1214/2024
202	D-WP(C)/3173/2024 WP(C)/ /	SWAYAMJEET SETHI MP	SUSANTA SEKHAR MOHAPATRA	1215/2024
203	D-WP(C)/38125/2023 WP(C)/38125/2023	MAHESWAR NAYAK MP	DURGA PRASAD PATTNAIK	1216/2024
204	D-WP(C)/38125/2023 WP(C)/38125/2023	MAHESWAR NAYAK MP	DURGA PRASAD PATTNAIK	1217/2024
205	D-WP(C)/3175/2024 WP(C)/ /	SARASWATI SHISHU MANDIR, MAYURBHANJAN MP	CHINTRASEN PARIDA	1218/2024
206	D-WP(C)/1956/2024 WP(C)/1156/2024	UTKALI PRIYADARSHANI MP	AMIT KUMAR PATRA	1219/2024
207	D-WP(C)/3176/2024 WP(C)/ /	ARYA DEBABRATTA BEHERA MP	SUSANTA SEKHAR MOHAPATRA	1220/2024
208	D-WP(C)/3178/2024 WP(C)/1301/2024	PABITRA MOHAN NAYAK MP	AMIYA KUMAR CHHATOI	1221/2024
209	D-WP(C)/26314/2019 WP(C)/26314/2019	PRAFULLA KUMAR SAHOO MP	M/S.LINGARAJ DASH	1222/2024
210	D-WP(C)/3183/2024 WP(C)/1311/2024	MANGALA PRASAD DAS MP	APARESH BHOI	1223/2024
211	D-WP(C)/3185/2024 WP(C)/ /	ANJANA KATHURIA MP	SUSANTA KUMAR PRADHAN 2	1224/2024
212	D-WP(C)/41332/2021 WP(C)/41332/2021	SASMITA ROUT MP	JYOTIRMAY GUPTA	1225/2024
213	D-WP(C)/10208/2023 WP(C)/10208/2023	SAKTIKANTA DAS MP		1226/2024
214	D-WP(C)/43234/2023 WP(C)/43234/2023	SUDARSAN SAHANI MP		1227/2024
215	D-WP(C)/3047/2024	SANTOSH KUMAR MUDULI	SAILABALA JENA	

	WP(C)/1327/2024	MP		1228/2024
216	D-WP(C)/3189/2024 WP(C)/ /	NAYANA MANGARAJ MP	SRINIVAS MOHANTY	1229/2024
217	D-WP(C)/3191/2024 WP(C)/ /	SHANKAR GUPTA MP	SRINIVAS MOHANTY	1230/2024
218	D-WP(C)/34814/2023 WP(C)/34814/2023	DR. PRITAM KUMAR PANDA MP	SATYA NARAYAN BHRAMAR RAY	1231/2024
219	D-WP(C)/3194/2024 WP(C)/ /	ANJALI UDYOG, CUTTACK MP	SATRUGHNA DASH (A)	1232/2024
220	D-WP(C)/16369/2023 WP(C)/16369/2023	MANGI DEI MP	RAMA PRASAD DALAI	1233/2024
221	D-WP(C)/3196/2024 WP(C)/ /	SWATI MISHRA MP	ANUPAM DASH	1234/2024
222	D-WP(C)/3204/2024 WP(C)/ /	THE EXECUTIVE ENGINEER (ELECT.), RAJAPUR, MP	PRASAD KUMAR TRIPATHY	1235/2024
223	D-WP(C)/3207/2024 WP(C)/ /	PRASHANT GUPTA MP	MANORANJAN PADHY	1236/2024
224	D-WP(C)/3206/2024 WP(C)/ /	ANJELO NAYAK MP	SUJATA JENA	1237/2024
225	D-WP(C)/3207/2024 WP(C)/ /	PRASHANT GUPTA MP	MANORANJAN PADHY	1238/2024
226	D-WP(C)/3229/2024 WP(C)/ /	DEBENDRA NATH SAMAL MP	TUSAR KUMAR MISHRA	1239/2024
227	D-WP(C)/3234/2024 WP(C)/ /	PRABHASINI KHATUA MP	TUSAR KUMAR MISHRA	1240/2024
228	D-WP(C)/3235/2024 WP(C)/ /	MD. AKHTAR AHMED MP	UMA CHARAN MISHRA	1241/2024
229	D-WP(C)/3234/2024 WP(C)/ /	PRABHASINI KHATUA MP	TUSAR KUMAR MISHRA	1242/2024
230	D-WP(C)/3237/2024 WP(C)/ /	SHOBHAN KUMAR BANERJEE MP	SUBHASREE MOHANTY	1243/2024
231	D-WP(C)/3239/2024 WP(C)/ /	DEBENDRANATH SAMAL MP	TUSAR KUMAR MISHRA	1244/2024
232	D-WP(C)/3238/2024 WP(C)/ /	SASHIKANTA JENA MP	AKSHAYA KUMAR PANDEY	1245/2024
233	D-WP(C)/3246/2024 WP(C)/ /	KISHOR KUMAR GHOSE MP	ABHIRAM SWAIN	1246/2024
234	D-WP(C)/3249/2024 WP(C)/ /	M/S. ISWAR FOOD PRODUCTS, DUNGRI, MP	SUDUMYA RANJAN MOHANTY	1247/2024
235	D-WP(C)/3252/2024 WP(C)/ /	SAUMYADIP CHAKRABARTY MP	PRATIK DASH	1248/2024
236	D-WP(C)/16503/2019 WP(C)/16503/2019	SHANTILATA PANIGRAHI MP	M/S.SUBASH CHANDRA ACHARYA	1249/2024
237	D-WP(C)/3257/2024 WP(C)/ /	M/S. PREMIER ROCK PRODUCTS PVT. LTD., MP	ABHIRAM SWAIN	1250/2024
238	D-WP(C)/3258/2024 WP(C)/ /	GITANJALI MISHRA @ PANDA MP	ASHOK KUMAR BEHERA	1251/2024
239	D-WP(C)/3259/2024 WP(C)/ /	SURENDRA NATH BEHERA MP	SANTOSH KUMAR PATTANAİK	1252/2024
240	D-WP(C)/3261/2024 WP(C)/ /	THE MANAGEMENT OF M/S NEELACHAL MP	INDRANIL MISHRA	1253/2024
241	D-WP(C)/3263/2024 WP(C)/ /	SAROJ KUMAR MOHANTY MP	BIDYADHAR PRADHAN	1254/2024
242	D-WP(C)/3265/2024 WP(C)/1330/2024	SURYAKANTA NAYAK MP	SUKANTA KUMAR DALAI	1255/2024
243	D-WP(C)/3266/2024 WP(C)/ /	SANTOSH KUMAR SAHOO MP	SUSANTA SEKHAR MOHAPATRA	1256/2024
244	D-WP(C)/3270/2024 WP(C)/ /	SRIDHAR KUMAR SETHI MP	SUBHENDU KAR	1257/2024
245	D-WP(C)/3279/2024 WP(C)/ /	VISA COKE LTD., JAJPUR MP	ABHISHEK DASH	1258/2024
246	D-WP(C)/3273/2024 WP(C)/ /	M/S. INDIRA GANDHI INSTITUTE OF PHARMACEUTICAL SCIENCES MP	RAMAKRISHNAN	1259/2024

247	D-WP(C)/3285/2024 WP(C)/ /	JATIN MOHANTY MP	SURYA KANTA PARHI	1260/2024
248	D-WP(C)/3291/2024 WP(C)/ /	BHAIRABI CLUB KURUMPADA, KHORDHA MP	AGAMOHAN PATTANAİK	1261/2024